



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - IV SECTION)

**MINUTES OF THE NORMS COMMITTEE- IV****MEETING No.** NC/4/MEET/Sep/202425/12**DATED:** 15/10/2024Please Note

- I. For information of exporters, Norms Committee - IV handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 27, 28, 31 to 38, 44 to 49, 68 to 71 .Communications in respect of cases/pertaining to NC- IV may be sent to email address: nc4.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/4/MEET/Sep/202425/12 dated 15/10/2024 of Norms Committee - IV for the year 2024-25 was held on 15/10/2024 under the Chairmanship of Shri Rakesh Kumar, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-2020 and 2023.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives  | Department |
|-------|------------------------------------------|------------|
| 1     | Shri Manoj Kumar Meena, Deputy Director  | DGFT(HQ)   |
| 2     | Shri Uttam Kumar Jana, FTDO              | DGFT(HQ)   |
| 3     | Shri Nand Lal, Technical Consultant      | DPIIT      |
| 4     | Shri Shaish Kumar , Technical Consultant | DGFT       |

|   |                                         |      |
|---|-----------------------------------------|------|
| 5 | Shri D. N. Mathur, Technical Consultant | DGFT |
|---|-----------------------------------------|------|

**Case Details and Decision(s):**

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 1 / NC/4/MEET/Sep/202425/12                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | PSI STONES PRIVATE LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00310304AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NA                                          |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that the firm has applied prior fixation of norms for Advance Auth no. 0411000752 dated 03/11/2021 without following proper procedure as per HBP. However, the firm subsequently submitted a proper review file- HQRNORMREVIW00003320AM25. After detailed deliberation, the committee decided to reject this application and to process the review filed application- HQRNORMREVIW00003320AM25 for re-fixation of norms in upcoming NC Meetings.</p> <p>The RA can take necessary action subject to compliance with other standard requirements of HBP</p> |                                             |

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| Case No.                                                                                                                                                      | 2 / NC/4/MEET/Sep/202425/12                 |                  |                  |
| Case Status                                                                                                                                                   | Case Approved                               |                  |                  |
| Party Name                                                                                                                                                    | VIDHI SPECIALTY FOOD INGREDIENTS LIMITED    |                  |                  |
| Meeting Number and Date                                                                                                                                       | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                  |                  |
| HQ File Number                                                                                                                                                | HQRNORM REVIW00008264AM24                   |                  |                  |
| RA File Number                                                                                                                                                | 039504000261 AM17                           |                  |                  |
| Licence No and Date                                                                                                                                           | 0310805807/29/06/2016                       |                  |                  |
| Norms Committee Decision:                                                                                                                                     |                                             |                  |                  |
| The committee considered the case as per the agenda and based on recommendation of tech authority, the committee decided to re-fix the ad-hoc norms as under: |                                             |                  |                  |
| Export item                                                                                                                                                   | Qty.                                        | Import item      | Qty. Recommended |
| SUNSET YELLOW<br>(Assay NLT 85%)                                                                                                                              | 1 kg.                                       | SULPHANILIC ACID | 0.425 Kg.        |
|                                                                                                                                                               |                                             | SODIUM NITRITE   | 0.184 Kg.        |
|                                                                                                                                                               |                                             | SODA ASH         | 0.431 Kg.        |

|                               |       |                           |           |
|-------------------------------|-------|---------------------------|-----------|
|                               |       | BETA NAPHTHOL             | 0.525 Kg. |
| TARTRAZINE<br>(Assay NLT 85%) | 1 kg. | SULPHANILIC ACID          | 0.800 Kg. |
|                               |       | SODA ASH                  | 0.570 Kg. |
|                               |       | SODIUM NITRITE            | 0.315 Kg. |
|                               |       | DIMETHYL ACETYL SUCCINATE | 0.426 Kg. |

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 3 / NC/4/MEET/Sep/202425/12                 |
| Case Status             | Case Deferred                               |
| Party Name              | BABA SUPER MINERALS PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM REVIW00226962AM22                   |
| RA File Number          | 132404000055 AM18                           |
| Licence No and Date     | 1310048856/06/02/2018                       |

**Norms Committee Decision:**

The committee considered the case as per the agenda and other relevant papers and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

1. Manufacturing process indicating all the raw materials both imported and indigenous items with their net quantity and wastage separately and accordingly to fill annexure 4 E of the application.
2. Application of Abrasives in making Export item and whether it is consumable item or raw material.
3. To provide only production or export item vis a vis consumption of raw materials (not purchase, opening balance etc.) for the last three years duly certified by a Chartered accountant.

The case stands deferred.

|             |                                       |
|-------------|---------------------------------------|
| Case No.    | 4 / NC/4/MEET/Sep/202425/12           |
| Case Status | Case Rejected                         |
| Party Name  | STONEMEN CRAFTS INDIA PRIVATE LIMITED |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                             |
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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM REVIW00001213AM25                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 062404000031 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0610038977/14/09/2018                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that the firm has requested for review of the NC decision of Meeting No- NC/4/Meet/Apr/202425/1 Dated 18.04.2024 and fixation of norms under para-4.07(self-declaration basis) and given a referencing of Minute of Meeting of PRC Meeting No- 11/AM-20 dated 09.07.2019. The Norms Committee noted that the import item falls under Para 4.11 specifically under the category of <b>“Indelible categories of import on self-declaration basis”</b>, identified as ‘‘Rough Marble’’ listed at serial number (a) VII of Para 4.11. After detailed deliberation, the committee decided to reject the case and to suggest the firm to consider another suitable scheme for exports like the duty drawback scheme administered by Department of Revenue (DoR).</p> <p>The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 5 / NC/4/MEET/Sep/202425/12                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | CERADECOR INDIA PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM REVIW00001613AM24                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 052304000422 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0510409131/28/12/2018                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and based on recommendation of tech authority, the committee decided to approve the ad-hoc norms as under:</p> <p><b>Export Item Name:</b> Zirconium Dioxide (Purity Above 95%)</p> <p><b>Qty.</b> 1 MT</p> <p><b>Import item:</b> Zirconium Dioxide (Purity 85.8%, as per COA report)</p> <p><b>Qty.:</b> 1.11 MT</p> <p>The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.</p> |                                             |

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| Case No.                                                                                                                                                       | 6 / NC/4/MEET/Sep/202425/12                 |                                            |                  |
| Case Status                                                                                                                                                    | Case Approved                               |                                            |                  |
| Party Name                                                                                                                                                     | ALFA INDUSTRIES                             |                                            |                  |
| Meeting Number and Date                                                                                                                                        | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                                            |                  |
| HQ File Number                                                                                                                                                 | HQRNORM REVIW00002748AM24                   |                                            |                  |
| RA File Number                                                                                                                                                 | 082404000064 AM20                           |                                            |                  |
| Licence No and Date                                                                                                                                            | 0810145344/23/05/2019                       |                                            |                  |
| Norms Committee Decision:                                                                                                                                      |                                             |                                            |                  |
| The committee considered the case as per the agenda and based on recommendation of tech authority, the committee decided to approve the ad-hoc norms as under: |                                             |                                            |                  |
| Export item                                                                                                                                                    | Qty.                                        | Import item                                | Qty. Recommended |
| ACID BLACK FB                                                                                                                                                  | 1 kg.                                       | J Acid                                     | 0.221 Kg.        |
|                                                                                                                                                                |                                             | 4 Nitro 2 Amino Phenol                     | 0.285 Kg.        |
|                                                                                                                                                                |                                             | 6 Nitro 1 Diazo 2 Naphthol 4 Sulfonic Acid | 0.273 Kg.        |
|                                                                                                                                                                |                                             | Beta Naphthol                              | 0.133 Kg.        |
| The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.                                                           |                                             |                                            |                  |

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|-------------------------|---------------------------------------------|--|--|
| Case No.                | 7 / NC/4/MEET/Sep/202425/12                 |  |  |
| Case Status             | Case Deferred                               |  |  |
| Party Name              | RASIK PRODUCTS PRIVATE LIMITED              |  |  |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |  |  |
| HQ File Number          | HQRNORM REVIW00004652AM23                   |  |  |
| RA File Number          | 062404000020 AM20                           |  |  |
| Licence No and Date     | 0610039225/02/07/2019                       |  |  |

**Norms Committee Decision:**

The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the following:

1. Sizes of Gift wrap paper rolls to export with justification of wastage claimed.
2. Full description of RPD 120 and RPD 90 and reason for GSM range of GSM in export items when without range in import items.
3. To fill 4 E Annexure of the application, indicating both imported and indigenous items.

The case stands deferred.

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|-------------------------|------------------------------------------------|
| Case No.                | 8 / NC/4/MEET/Sep/202425/12                    |
| Case Status             | Case Approved                                  |
| Party Name              | VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024    |
| HQ File Number          | HQRNORM REVIW00002009AM25                      |
| RA File Number          | 039504000771 AM20                              |
| Licence No and Date     | 0310832688/11/11/2019                          |

**Norms Committee Decision:**

The committee considered the case as per the agenda and based on recommendation of tech authority, the committee decided to approve the ad-hoc norms as under:

| Export item                                                                                                   | Qty.  | Import item                  | Qty. Recommended |
|---------------------------------------------------------------------------------------------------------------|-------|------------------------------|------------------|
| Acid Orange - 61 (Orange VSX) 90.96PCT<br>(net contain of import item in the export is 2727.30Kgs) ORANGE VSX | 1 kg. | 8-Hydroxy Quinoline<br>99PCT | 0.273 kg.        |

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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|-------------------------|-----------------------------------------------|
| Case No.                | 9 / NC/4/MEET/Sep/202425/12                   |
| Case Status             | Case Approved                                 |
| Party Name              | TEX YEAR INDUSTRIAL ADHESIVES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024   |

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| HQ File Number                                                                                                                                                                                               | HQRNORM REVIW00009068AM24 |                                                                                                    |                 |
| RA File Number                                                                                                                                                                                               | 039504001054 AM20         |                                                                                                    |                 |
| Licence No and Date                                                                                                                                                                                          | 0310834575/31/01/2020     |                                                                                                    |                 |
| Norms Committee Decision:                                                                                                                                                                                    |                           |                                                                                                    |                 |
| The committee considered the case as per the agenda and noted that the firm has submitted a reply. Based on recommendation of technical authority, the committee decided to re-fix the norms as under:       |                           |                                                                                                    |                 |
| Export item                                                                                                                                                                                                  | Qty                       | Import item                                                                                        | Qty recommended |
| HOTMELT ADHESIVE ULTIMA 2000<br>NET CONTENT RELEVANT<br>TACKIFIER OR HYDROCARBON<br>RESIN<br><br>43077.120 KG(PARAFIN WAX OR<br>SASSOL WAX 29538.560 KG AND<br>POLYOLEFIN PLATOMER AFFINITY<br>55384.320 KG) | 12800<br>Kg.              | RELEVANT TACKIFIER<br>RESIN / PETROLEUM<br>HYDROCARBON RESIN<br>(HYDROGENATED<br>HYDROCARBON RESIN | 43,938.6 Kg     |
|                                                                                                                                                                                                              |                           | RELEVANT PARAFFIN<br>WAX / SASOL WAX                                                               | 30,128.76 Kg    |
|                                                                                                                                                                                                              |                           | POLYOLEFIN PLASTOMER<br>AFFINITY                                                                   | 5,6492 Kg       |
| RA may take necessary action subject to compliance with other usual conditions of HBP.                                                                                                                       |                           |                                                                                                    |                 |

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| Case No.                                                                                                                                            | 10 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                          | CROPNOSYS (INDIA) PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                             | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                      | HQRNORM REVIW00000011AM24                   |
| RA File Number                                                                                                                                      | 039404000933 AM20                           |
| Licence No and Date                                                                                                                                 | 0310834789/11/02/2020                       |
| Norms Committee Decision:                                                                                                                           |                                             |
| The committee considered the case as per the agenda and decided to defer the case for further examination and comment from the technical authority. |                                             |
| The case stands deferred                                                                                                                            |                                             |

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| Case No.                                                                                                                                                                                                                     | 11 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                   | PARIKH ENTERPRISES PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                               | 018305000704AM20                            |
| RA File Number                                                                                                                                                                                                               | 082404000373 AM20                           |
| Licence No and Date                                                                                                                                                                                                          | 0810147227/12/02/2020                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination and comment from the technical authority.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                    | 12 / NC/4/MEET/Sep/202425/12                |                                             |                 |
| Case Status                                                                                                                                                                                                 | Case Approved                               |                                             |                 |
| Party Name                                                                                                                                                                                                  | PADMA PERFUMERY WORKS                       |                                             |                 |
| Meeting Number and Date                                                                                                                                                                                     | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                                             |                 |
| HQ File Number                                                                                                                                                                                              | 018305000913AM21                            |                                             |                 |
| RA File Number                                                                                                                                                                                              | 072404000078 AM21                           |                                             |                 |
| Licence No and Date                                                                                                                                                                                         | 0710116627/19/06/2020                       |                                             |                 |
| Norms Committee Decision:                                                                                                                                                                                   |                                             |                                             |                 |
| The committee considered the case as per the agenda and noted that the firm had submitted a reply. Based on the recommendation of technical authority, the committee decided to approve the norms as under: |                                             |                                             |                 |
| Export item                                                                                                                                                                                                 | Qty                                         | Import item                                 | Qty recommended |
| AGARBATHI AND OTHER ODORIFEROUS PREPARATIONS WHICH OPERATE BY BURNING Perfumed Agarbatti - 350000 kgs                                                                                                       | 1000 Nos.                                   | RAW AGARBATHI (MACHINE MADE INCENSE STICKS) | 1015 Nos.       |
| RA may take necessary action subject to compliance with other usual conditions of HBP.                                                                                                                      |                                             |                                             |                 |

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| Case No.                                                                                                                                                                                                | 13 / NC/4/MEET/Sep/202425/12                |                                                  |                 |
| Case Status                                                                                                                                                                                             | Case Approved                               |                                                  |                 |
| Party Name                                                                                                                                                                                              | PAREKH INDUSTRIES LIMITED                   |                                                  |                 |
| Meeting Number and Date                                                                                                                                                                                 | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                                                  |                 |
| HQ File Number                                                                                                                                                                                          | 018305000944AM21                            |                                                  |                 |
| RA File Number                                                                                                                                                                                          | 039504000197 AM21                           |                                                  |                 |
| Licence No and Date                                                                                                                                                                                     | 0310837038/06/07/2020                       |                                                  |                 |
| Norms Committee Decision:                                                                                                                                                                               |                                             |                                                  |                 |
| The committee considered the case as per the agenda and noted that the firm has submitted a reply. Based on recommendation of technical authority, the committee decided to approve the norms as under: |                                             |                                                  |                 |
| Export item                                                                                                                                                                                             | Qty                                         | Import item                                      | Qty recommended |
| RUTHANIUM TRICHLORIDE (NETT CONTENT OF RUTHANIUM MIN. 48.7 %)                                                                                                                                           | 205.34 Kg.                                  | RUTHANIUM PURITY 99.9 % UNWROUGHT IN POWDER FORM | 100 Kg.         |
| RA may take necessary action subject to compliance with other usual conditions of the HBP.                                                                                                              |                                             |                                                  |                 |

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| Case No.                                                                                                                                                                                                                                          | 14 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                       | Case Approved                               |
| Party Name                                                                                                                                                                                                                                        | CALLISONS FLAVORS (INDIA) PRIVATE LIMITED   |
| Meeting Number and Date                                                                                                                                                                                                                           | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                    | 018305001056AM21                            |
| RA File Number                                                                                                                                                                                                                                    | 318304000059 AM21                           |
| Licence No and Date                                                                                                                                                                                                                               | 3110067846/08/09/2020                       |
| Norms Committee Decision:                                                                                                                                                                                                                         |                                             |
| The committee considered the case as per the agenda and noted that this case has already been processed in NC Meeting No 01/AM22-23 dt 28-04-2022 at Case Sr. No. M-18 no. After detailed deliberation, the committee decided to close this case. |                                             |
| The RA concerned may take the necessary action subject to compliance with other usual conditions on                                                                                                                                               |                                             |

HBP.

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| Case No.                                                                                                                                                           | 15 / NC/4/MEET/Sep/202425/12                   |                           |                  |
| Case Status                                                                                                                                                        | Case Approved                                  |                           |                  |
| Party Name                                                                                                                                                         | VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED |                           |                  |
| Meeting Number and Date                                                                                                                                            | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024    |                           |                  |
| HQ File Number                                                                                                                                                     | HQRNORM REVIW00002130AM25                      |                           |                  |
| RA File Number                                                                                                                                                     | 039504000454 AM21                              |                           |                  |
| Licence No and Date                                                                                                                                                | 0310839059/21/10/2020                          |                           |                  |
| Norms Committee Decision:                                                                                                                                          |                                                |                           |                  |
| The committee considered the case as per the agenda and based on the recommendation of tech authority, the committee decided to approve the ad-hoc norms as under: |                                                |                           |                  |
| Export item                                                                                                                                                        | Qty.                                           | Import item               | Qty. Recommended |
| Acid Orange - 61 (Orange VSX) 90.96PCT (net contain of import item in the export is 2727.30Kgs) ORANGE VSX                                                         | 1 kg.                                          | 8-Hydroxy Quinoline 99PCT | 0.273 kg.        |
| The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.                                                               |                                                |                           |                  |

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| Case No.                                                                                                                                                                                                       | 16 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                    | Case Approved                               |
| Party Name                                                                                                                                                                                                     | STYLAM INDUSTRIES LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                        | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                 | 018305001155AM21                            |
| RA File Number                                                                                                                                                                                                 | 302404000069 AM21                           |
| Licence No and Date                                                                                                                                                                                            | 3010105463/22/10/2020                       |
| Norms Committee Decision:                                                                                                                                                                                      |                                             |
| The committee considered the case as per the agenda and noted that the firm had submitted a reply. Based on the recommendation of technical authority and cue from SION h-68, the committee decided to approve |                                             |

the norms as under:

**Export Item:**

| Sl. No. | Item Description                                                                                                      | Quantity (KG)                                               |
|---------|-----------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------|
| 1       | DOUBLE SIDE DECORATIVE LAMINATES (WITH BARRIER PAPER) THICKNESS 0.8 MM to 30.0 MM<br><br>AS PER ADVANCE AUTHORISATION | 1 SQ. MTR. X 10 MM<br>THICKNESS OF WT. 14.50 KG<br>+/- 2.5% |

**Import Item:**

| Sl. No. | Item Description  | Quantity Recommended                                                        |
|---------|-------------------|-----------------------------------------------------------------------------|
| 1.      | KRAFT PAPER       | 9.150 KG OR APPLIED QUANTITY WHICHEVER IS LESS                              |
| 2.      | BASE PAPER        | 0.214 KG OR APPLIED QUANTITY WHICHEVER IS LESS                              |
| 3.      | BARRIER PAPER     | 0.172 KG OR APPLIED QUANTITY WHICHEVER IS LESS                              |
| 4.      | TISSUE PAPER      | 0.027 KG OR APPLIED QUANTITY WHICHEVER IS LESS                              |
| 5.      | PHENOL            | 3.344 KG OR APPLIED QUANTITY WHICHEVER IS LESS                              |
| 6.      | MELAMINE          | 0.362 KG OR APPLIED QUANTITY WHICHEVER IS LESS                              |
| 7.      | METHANOL          | 3.850 KG OR APPLIED QUANTITY WHICHEVER IS LESS                              |
| 8.      | DIETHYLENE GLYCOL | Deleted, as not given in SION and Export description is same,               |
| 9       | COLOUR DYE        | Deleted, as not given in SION and Export description is same as in the SION |
| 10      | B.O.P.P. FILM     | 0.010 KG OR APPLIED QUANTITY WHICHEVER IS LESS                              |

Note: 1. The above norms are based on 10.00 MM Thickness with Average Weight of 14.5 KG +/- 2.5% and are applicable for 0.8 MM to 30.00 MM thickness.

2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft Paper to be allowed may be arrived by adopting Formula:

$A \times B / C$

Where

A= Qty. allowed for 10.00 MM Thickness of Wt. 14.5 KG +/- 2.5%.

B= The Thickness or Wt./Sq. Meter of Decorative Laminates proposed to be exported.

C= Either the Standard Thickness of 10.00 MM or the Standard Wt. of 14.5 KG/Sq. Meter of 10.00 MM Thickness.

3. The Quantity of other items viz. Base Paper, Barrier Paper, Tissue Paper, Melamine and BOPP Film will remain unchanged irrespective of change of Thickness and Weight of Decorative Laminates to be exported.

RA may take necessary action subject to compliance with other usual conditions of the HBP.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 17 / NC/4/MEET/Sep/202425/12                |
| Case Status             | Case Approved                               |
| Party Name              | ADIAMBE PAPERS PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00046864AM21                  |
| RA File Number          | 02AA04006410 AM21                           |
| Licence No and Date     | 0211000082/24/12/2020                       |

Norms Committee Decision:

The committee considered the case as per the agenda and noted that the firm had submitted a reply. Based on recommendation of technical authority, the committee decided to approve the norms as under:

| Export item                                            | Qty.   | Import item                       | Qty. Recommended                               |
|--------------------------------------------------------|--------|-----------------------------------|------------------------------------------------|
| UNPRINTED/PRINTED GLASSINE PAPER (IN ROLL OR IN REEMS) | 100 MT | Glassine / Glassion Paper in Roll | Not allowed as import and export items are the |

|                                                                                          |        |                                         |          |
|------------------------------------------------------------------------------------------|--------|-----------------------------------------|----------|
|                                                                                          |        |                                         | same     |
| UNPRINTED/PRINTED RELEASE PAPER* (IN ROLL OR IN REEMS)<br>(using Super Calendared Paper) | 200 MT | Super Calendared Paper<br>(30- 140 GSM) | 204.0 MT |

\* The GSM of Import and Export should match with each other.

RA may take necessary action subject to compliance with other usual conditions of the HBP.

|                                                                                                                                                                                                                              |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                     | 18 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                   | MADRAS FLUORINE PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                               | HQRNORM APPLY 00055460AM21                  |
| RA File Number                                                                                                                                                                                                               | 04AA04005133 AM21                           |
| Licence No and Date                                                                                                                                                                                                          | 0411000158/05/01/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination and comment from the technical authority.</p> <p>The case stands deferred.</p> |                                             |

|                                                                                                                                       |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                              | 19 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                            | VIJAYNAGAR BIO-TECH PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                               | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                        | HQRNORM APPLY 00065853AM21                  |
| RA File Number                                                                                                                        | 26AA04001064 AM21                           |
| Licence No and Date                                                                                                                   | 2611000035/19/01/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and based on the</p> |                                             |

recommendation of technical authority, the committee decided to ask the firm to furnish the COA report of each Import item from foreign buyer/s.

The case stands deferred.

|                                                                                                                                                                                                                              |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                     | 20 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                   | KANDUI INDUSTRIES PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                               | HQRNORM APPLY 00070722AM21                  |
| RA File Number                                                                                                                                                                                                               | 03AA04020365 AM21                           |
| Licence No and Date                                                                                                                                                                                                          | 0311001282/27/01/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination and comment from the technical authority.</p> <p>The case stands deferred.</p> |                                             |

|                                                                                                                                                                                                             |                                             |             |                              |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|-------------|------------------------------|
| Case No.                                                                                                                                                                                                    | 21 / NC/4/MEET/Sep/202425/12                |             |                              |
| Case Status                                                                                                                                                                                                 | Case Approved                               |             |                              |
| Party Name                                                                                                                                                                                                  | WEST BENGAL CHEMICAL INDUSTRIES LTD.        |             |                              |
| Meeting Number and Date                                                                                                                                                                                     | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |             |                              |
| HQ File Number                                                                                                                                                                                              | HQRNORM APPLY 00090129AM21                  |             |                              |
| RA File Number                                                                                                                                                                                              | 02AA04009137 AM21                           |             |                              |
| Licence No and Date                                                                                                                                                                                         | 0211000307/23/02/2021                       |             |                              |
| Norms Committee Decision:                                                                                                                                                                                   |                                             |             |                              |
| The committee considered the case as per the agenda and noted that the firm had submitted a reply. Based on the recommendation of technical authority, the committee decided to approve the norms as under: |                                             |             |                              |
| Export item                                                                                                                                                                                                 | Qty                                         | Import item | Qty recommended              |
| IRON ISOMALTOSIDE                                                                                                                                                                                           | 1 Kg.                                       | DEXTRAN     | 0.40 Kg/Kg of Export product |

RA may take necessary action subject to compliance with other usual conditions of the HBP.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 22 / NC/4/MEET/Sep/202425/12                |
| Case Status             | Case Approved                               |
| Party Name              | ARCHROMA INDIA PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM REVIW00007514AM24                   |
| RA File Number          | 03AA04029222 AM21                           |
| Licence No and Date     | 0311002521/18/03/2021                       |

**Norms Committee Decision:**

The committee considered the case as per the agenda and noted that the firm has submitted a reply. Based on recommendation of technical authority, the committee decided to approve the norms as under:

| Export description                                            | Qty  | S. No | Import Description                                                                    | Qty. recommended |
|---------------------------------------------------------------|------|-------|---------------------------------------------------------------------------------------|------------------|
| Leucophor DMA-X Conc(optical brightener , 86% active content) | 1 kg | 1     | Cyanuric Chloride                                                                     | 0.37374 Kg.      |
|                                                               |      | 2     | Diamino Stilbene Disulphonic Acid (4, 4-Diamino Stilbene-2, 2-Disulphonic Acid) DASDA | 0.3786 Kg.       |
|                                                               |      | 3     | Baykanol SL-A<br>N Ethyl Meta Base Ester(emulsifer)                                   | 0.0038 Kg.       |

RA may take necessary action subject to compliance with other usual conditions of the HBP.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 23 / NC/4/MEET/Sep/202425/12                |
| Case Status             | Case Approved                               |
| Party Name              | ARCHROMA INDIA PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM REVIW00007512AM24                   |

|                                                                                                                                                                                                         |                       |       |                                                                                        |                  |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|-------|----------------------------------------------------------------------------------------|------------------|
| RA File Number                                                                                                                                                                                          | 03AA04030650 AM21     |       |                                                                                        |                  |
| Licence No and Date                                                                                                                                                                                     | 0311002635/19/03/2021 |       |                                                                                        |                  |
| Norms Committee Decision:                                                                                                                                                                               |                       |       |                                                                                        |                  |
| The committee considered the case as per the agenda and noted that the firm has submitted a reply. Based on recommendation of technical authority, the committee decided to approve the norms as under: |                       |       |                                                                                        |                  |
| Export description                                                                                                                                                                                      | Qty                   | S. No | Import Description                                                                     | Qty. recommended |
| Leucophor A-NP Slurry<br><br>(optical bright agent 20 % active content)                                                                                                                                 | 1 kg                  | 1     | Cyanuric Chloride                                                                      | 0.884 Kg.        |
|                                                                                                                                                                                                         |                       | 2     | Diamino Stilbene Disulphonic Acid (4, 4-Diamino Stilbene-2, 2-Disulphonic Acid)? DASDA | 0.080 Kg.        |
|                                                                                                                                                                                                         |                       | 3     | Aniline Oil                                                                            | 0.0414 Kg.       |

RA may take necessary action subject to compliance with other usual conditions of the HBP.

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                         | 24 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                      | Case Approved                               |
| Party Name                                                                                                                                                                                                                                       | INDOGULF CROPS SCIENCES LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                          | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                   | HQRNORM APPLY 00112022AM21                  |
| RA File Number                                                                                                                                                                                                                                   | 05AA04041281 AM21                           |
| Licence No and Date                                                                                                                                                                                                                              | 0511001898/23/03/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                        |                                             |
| The committee considered the case as per the agenda and noted that this case has already been processed in NC meeting 04/22-23 dated 14.06.2022 at Case Sr. No. M-116 no. After detailed deliberation, the committee decided to close this case. |                                             |
| The RA concerned may take necessary action subject to compliance with other usual conditions on HBP                                                                                                                                              |                                             |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                              | 25 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                           | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                            | GOODEARTH MINCHEM PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                               | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                        | HQRNORM APPLY 00020014AM22                  |
| RA File Number                                                                                                                                                                                                                                                        | 50AA04002066 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                   | 5011000112/16/04/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that firm has applied under Para 4.07(A), self-ratification basis. Hence the committee decided to withdraw the case from the agenda.</p> <p>The case stands closed.</p> |                                             |

|                                                                                                                                                                                                         |                                             |                              |                 |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|------------------------------|-----------------|
| Case No.                                                                                                                                                                                                | 26 / NC/4/MEET/Sep/202425/12                |                              |                 |
| Case Status                                                                                                                                                                                             | Case Approved                               |                              |                 |
| Party Name                                                                                                                                                                                              | PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED  |                              |                 |
| Meeting Number and Date                                                                                                                                                                                 | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                              |                 |
| HQ File Number                                                                                                                                                                                          | HQRNORM APPLY 00024319AM22                  |                              |                 |
| RA File Number                                                                                                                                                                                          | 05AA04001029 AM22                           |                              |                 |
| Licence No and Date                                                                                                                                                                                     | 0511002246/22/04/2021                       |                              |                 |
| Norms Committee Decision:                                                                                                                                                                               |                                             |                              |                 |
| The committee considered the case as per the agenda and noted that the firm has submitted a reply. Based on recommendation of technical authority, the committee decided to approve the norms as under: |                                             |                              |                 |
| Export item                                                                                                                                                                                             | Qty                                         | Import item                  | Qty recommended |
| DIMETHOATE 40 PERCENT EC                                                                                                                                                                                | 1 kg.                                       | DIMETHOATE TECHNICAL 98% MIN | 0.401 kg.       |
| RA may take necessary action subject to compliance with other usual conditions of the HBP.                                                                                                              |                                             |                              |                 |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 27 / NC/4/MEET/Sep/202425/12                |
| Case Status             | Case Approved                               |
| Party Name              | CROWN DECOR PRIVATE LIMITED                 |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00027580AM22                  |
| RA File Number          | 08AA04001168 AM22                           |
| Licence No and Date     | 0811001339/27/04/2021                       |

**Norms Committee Decision:**

The committee considered the case as per the agenda and based on recommendation of tech authority and cue from SION H-68, the committee decided to approve the ad-hoc norms as under:

**Export Item:**

| Sl. No. | Item Description                                                                                            | Quantity (KG)                                               |
|---------|-------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------|
| 1       | DOUBLE SIDE DECORATIVE LAMINATES (WITH BARRIER PAPER) THICKNESS 6.00 MM<br><br>AS PER ADVANCE AUTHORISATION | 1 SQ. MTR. X 10 MM<br>THICKNESS OF WT. 14.50 KG<br>+/- 2.5% |

**Import Item:**

| Sl. No. | Item Description | Quantity Recommended                              |
|---------|------------------|---------------------------------------------------|
| 1.      | Kraft Paper      | 9.15 KGOR APPLIED QUANTITY<br>WHICHEVER IS LESS   |
| 2.      | BASE PAPER       | 0.214 KG OR APPLIED QUANTITY<br>WHICHEVER IS LESS |
| 3.      | TISSUE PAPER     | 0.027 KG OR APPLIED QUANTITY<br>WHICHEVER IS LESS |
| 4.      | PHENOL           | 3.344 KG OR APPLIED QUANTITY                      |

|    |                 |                                                                 |
|----|-----------------|-----------------------------------------------------------------|
|    |                 | WHICHEVER IS LESS                                               |
| 5. | MELAMINE        | 0.362 KG OR APPLIED QUANTITY<br>WHICHEVER IS LESS               |
| 6  | Protective film | As per packing policy                                           |
| 7  | Flexiglas Film  | Deleted, as not given in SION and export<br>description is same |

Note: 1. The above norms are based on 10.00 MM Thickness with Average Weight of 14.5 KG +/- 2.5% and are applicable on 6.00 MM.

2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft Paper to be allowed may be arrived by adopting Formula:

$A \times B / C$

Where

A= Qty. allowed for 10.00 MM Thickness of Wt. 14.5 KG +/- 2.5%.

B= The Thickness or Wt./Sq. Meter of Decorative Laminates proposed to be exported.

C= Either the Standard Thickness of 10.00 MM or the Standard Wt. of 14.5 KG/Sq. Meter of 10.00 MM Thickness.

3. The Quantity of other items viz. Base Paper, Tissue Paper, and Melamine will remain unchanged irrespective of change of Thickness and Weight of Decorative Laminates to be exported.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 28 / NC/4/MEET/Sep/202425/12                |
| Case Status             | Case Deferred                               |
| Party Name              | MADRAS FLUORINE PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00031368AM22                  |

|                                                                                                                                                                                                                        |                       |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| RA File Number                                                                                                                                                                                                         | 04AA04008362 AM21     |
| Licence No and Date                                                                                                                                                                                                    | 0411000744/03/05/2021 |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.</p> <p>The case stands deferred.</p> |                       |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 29 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | SYNDICATE EXPORTS PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00042535AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 32AA04002923 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 3211000970/17/05/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process indicating stage wise wastage of raw material/s, including indigenous.</li> <li>2. Calculation for the requirement of raw materials indicating net import content and wastage separately.</li> <li>3. Production of export item vis-a vis consumption of all the raw materials for the three years (including current) duly certified by Chartered Accountant.</li> </ol> <p>The case stands deferred.</p> |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 30 / NC/4/MEET/Sep/202425/12                |
| Case Status             | Case Deferred                               |
| Party Name              | SYNDICATE EXPORTS PRIVATE LIMITED           |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00042538AM22                  |
| RA File Number          | 32AA04002925 AM22                           |
| Licence No and Date     | 3211000971/17/05/2021                       |

**Norms Committee Decision:**

The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the following:

1. Manufacturing process indicating stage wise wastage of raw material/s, including indigenous.
2. Calculation for the requirement of raw materials indicating net import content and wastage separately.
3. Production of export item vis-a vis consumption of all the raw materials for the three years (including current) duly certified by Chartered Accountant.

The case stands deferred.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 31 / NC/4/MEET/Sep/202425/12                |
| Case Status             | Case Approved                               |
| Party Name              | UNITED MUD-CHEM PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM REVIW00008760AM24                   |
| RA File Number          | 03AA04008630 AM22                           |
| Licence No and Date     | 0311003872/18/05/2021                       |

**Norms Committee Decision:**

The committee considered the case as per the agenda and based on recommendation of tech authority, the committee decided to re-fix the ad-hoc norms as under:

**Export Items;** Chrome Free Lignosulphonate (Appearance - Free Flowing Powder, Lignosulphonate group test-Positive, Moisture percent wt-8 max., PH (2 percent w/v in D/w) at 24 +/-20 C- 2.8-4, Particle Size 90percent Min. Passes through 70 Mesh ASTM)

**Quantity:** 408.0 MT

**Import Items:**

| S. No. | Item Description                                                                                                                                            | Qty. recommended per MT |
|--------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------|
| 1      | UMC 101 R- Tannin Extract, Dark Brown Powder, pH lpercent 8-10 Density O.S0-8, Water 7.5 percent Max                                                        | 0.306 MT                |
| 2      | Calcium Lignosulphonate - Appearance Yellow brown powder, pH Value 4-6, Dry Matter 94percent min., Moisture lpercent max., Lignosulphonate 55 percent min C | 0.594 MT                |

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

|                         |                                                |
|-------------------------|------------------------------------------------|
| Case No.                | 32 / NC/4/MEET/Sep/202425/12                   |
| Case Status             | Case Approved                                  |
| Party Name              | VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024    |
| HQ File Number          | HQRNORM REVIW00002121AM25                      |
| RA File Number          | 03AA04014570 AM22                              |
| Licence No and Date     | 0311004112/28/05/2021                          |

**Norms Committee Decision:**

The committee considered the case as per the agenda and based on the recommendation of tech authority, the committee decided to approve the ad-hoc norms as under:

| Export item                                                                                                   | Qty.  | Import item               | Qty. Recommended |
|---------------------------------------------------------------------------------------------------------------|-------|---------------------------|------------------|
| Acid Orange - 61 (Orange VSX) 90.96PCT<br>(net contain of import item in the export is 2727.30Kgs) ORANGE VSX | 1 kg. | 8-Hydroxy Quinoline 99PCT | 0.273 kg.        |

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

|                         |                                                |
|-------------------------|------------------------------------------------|
| Case No.                | 33 / NC/4/MEET/Sep/202425/12                   |
| Case Status             | Case Approved                                  |
| Party Name              | VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024    |
| HQ File Number          | HQRNORM REVIW00002121AM25                      |
| RA File Number          | 03AA04014570 AM22                              |
| Licence No and Date     | 0311004112/28/05/2021                          |

**Norms Committee Decision:**

The committee considered the case as per the agenda and based on the recommendation of tech authority, the committee decided to approve the ad-hoc norms as under:

| Export item                                                                                                   | Qty.  | Import item               | Qty. Recommended |
|---------------------------------------------------------------------------------------------------------------|-------|---------------------------|------------------|
| Acid Orange - 61 (Orange VSX) 90.96PCT<br>(net contain of import item in the export is 2727.30Kgs) ORANGE VSX | 1 kg. | 8-Hydroxy Quinoline 99PCT | 0.273 kg.        |
| The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.          |       |                           |                  |

|                                                                                                                                                                                                                                                                                                                                                               |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                      | 34 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                    | HALDIA PETROCHEMICALS LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                       | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00110880AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                | 02AA04006165 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                           | 0211000780/09/06/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that comments from the Department of Chemicals and Petrochemicals are still pending. Therefore, the committee decided to send a reminder to the department for requesting their input on the application of the norms.</p> <p>The case stands deferred.</p> |                                             |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                            | 35 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                         | Case Approved                               |
| Party Name                                                                                                                                                                                                                                          | KWALICHEM PRIVATE LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                             | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                      | HQRNORM APPLY 00120738AM22                  |
| RA File Number                                                                                                                                                                                                                                      | 03AA04027718 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                 | 0311004801/22/06/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that the firm had submitted a reply. Based on the recommendation of technical authority, the committee decided to approve the norms as under:</p> |                                             |

| Export description                     | Qty  | S. No | Import Description                            | Qty. recommended |
|----------------------------------------|------|-------|-----------------------------------------------|------------------|
| PIGMENT RED<br>184(PIGMENT RED<br>184) | 1 kg | 1     | AMINO ANISIC ACID ANILIDE FAST<br>RED KD BASE | 0.400 Kg.        |
|                                        |      | 2     | NAPHTHOL ASLC                                 | 0.160 Kg.        |
|                                        |      | 3     | NAPHTHOL AS KB                                | 0.440 Kg.        |

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                | 36 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                              | PAREKH INDUSTRIES LIMITED                   |
| Meeting Number<br>and Date                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00133491AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                          | 03AA04019801 AM22                           |
| Licence No and<br>Date                                                                                                                                                                                                                                                                                                                                                                                                                  | 0311005187/07/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that the firm appeared before the Norms Committee for personal hearing and informed that the subject Advance Authorization has been surrendered at RA- Vadodara. Accordingly, the committee decided to close the case.</p> <p>The RA concerned may take necessary action subject to compliance with other usual conditions on HBP</p> |                                             |

|                            |                                             |
|----------------------------|---------------------------------------------|
| Case No.                   | 37 / NC/4/MEET/Sep/202425/12                |
| Case Status                | Case Rejected                               |
| Party Name                 | RUBAMIN PRIVATE LIMITED                     |
| Meeting Number<br>and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number             | HQRNORM APPLY 00134373AM22                  |
| RA File Number             | 34AA04004892 AM22                           |
| Licence No and<br>Date     | 3411000820/08/07/2021                       |

Norms Committee Decision:

The committee considered the case as per the agenda and noted that the firm has submitted a reply stating that the subject Advance Authorization was surrendered at RA- Vadodara. Accordingly, the committee decided to close the case.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 38 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | A C BROTHERS                                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00137204AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 05AA04053241 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0511003604/12/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Net import content of wood (in CBM) in each export item.</li> <li>2. Species of Wood to import and use in the Export item.</li> <li>3. Calculation of requirement of wood indicating wastage.</li> </ol> <p>The case stands deferred</p> |                                             |

|                                                                                                                                                   |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                          | 39 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                       | Case Deferred                               |
| Party Name                                                                                                                                        | RAYM ETECH PRIVATE LIMITED                  |
| Meeting Number and Date                                                                                                                           | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                    | HQRNORM APPLY 00145466AM22                  |
| RA File Number                                                                                                                                    | 03AA04050010 AM22                           |
| Licence No and Date                                                                                                                               | 0311005552/23/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination</p> |                                             |

and comment of technical authority.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                        | 40 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                      | NIMBASIA STABILIZERS                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                         | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00145804AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                  | 13AA04003246 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                             | 1311000465/23/07/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the Specific value of water content and oil content in export and import separately.</p> <p>The case stands deferred.</p> |                                             |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|-------------------|------------------|
| Case No.                                                                                                                                                                                | 41 / NC/4/MEET/Sep/202425/12                |                   |                  |
| Case Status                                                                                                                                                                             | Case Approved                               |                   |                  |
| Party Name                                                                                                                                                                              | ARCHROMA INDIA PRIVATE LIMITED              |                   |                  |
| Meeting Number and Date                                                                                                                                                                 | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                   |                  |
| HQ File Number                                                                                                                                                                          | HQRNORM REVIW00007515AM24                   |                   |                  |
| RA File Number                                                                                                                                                                          | 03AA04052358 AM22                           |                   |                  |
| Licence No and Date                                                                                                                                                                     | 0311005621/26/07/2021                       |                   |                  |
| Norms Committee Decision:                                                                                                                                                               |                                             |                   |                  |
| The committee considered the case as per the agenda and other available papers and based on recommendation of technical authority, the committee decided to approve the norms as under: |                                             |                   |                  |
| Export item                                                                                                                                                                             | Qty.                                        | Import item       | Qty. Recommended |
| Leucophor DMA-                                                                                                                                                                          | 1 Kg.                                       | Cyanuric Chloride | 0.3774 kg.       |

|                                                                                                     |  |                                                                                       |            |
|-----------------------------------------------------------------------------------------------------|--|---------------------------------------------------------------------------------------|------------|
| X Conc<br>(Fluorescent<br>Whitening Agent)                                                          |  | Diamino Stilbene Disulphonic Acid (4, 4-Diamino Stilbene-2, 2-Disulphonic Acid) DASDA | 0.3786 kg. |
|                                                                                                     |  | Baykanol SL-A                                                                         | 0.0038 kg. |
|                                                                                                     |  | Morpholine                                                                            | 0.1736 kg. |
|                                                                                                     |  | Aniline Oil                                                                           | 0.1887 kg. |
| The RA concerned may take necessary action subject to compliance with other usual conditions on HBP |  |                                                                                       |            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                  | 42 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                | CROPNOSYS (INDIA) PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                   | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00165147AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                            | 03AA04052942 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                       | 0311006257/18/08/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that in response to the scheduled personal hearing on dated 15.10.2024, the firm has submitted their request for another date. After detailed deliberation, the committee decided to defer the case to the next NC Meeting for a personal hearing.</p> <p>The case stands deferred.</p> |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 43 / NC/4/MEET/Sep/202425/12                |
| Case Status             | Case Deferred                               |
| Party Name              | NOVA POLYCHEM PRIVATE LIMITED               |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00165342AM22                  |
| RA File Number          | 03AA04065141 AM22                           |
| Licence No and Date     | 0311006263/18/08/2021                       |

Norms Committee Decision:

The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the following:

1. CoA of import item from supplier indicating intrinsic viscosity.
2. COA of export indicating intrinsic viscosity

The case stands deferred.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 44 / NC/4/MEET/Sep/202425/12                |
| Case Status             | Case Approved                               |
| Party Name              | VINTY IMPEX PRIVATE LIMITED                 |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00200178AM22                  |
| RA File Number          | 05AA04087778 AM22                           |
| Licence No and Date     | 0511005146/01/10/2021                       |

Norms Committee Decision:

The committee considered the case as per the agenda and noted that the firm has submitted its reply. After detailed deliberation and based on the technical authority's recommendation, the committee decided to fix the input-output norms as follows:

**Export Item:** FASHION/ARTIFICIAL JEWELERY (OF DIFFERENT MATERIALS INCLUDING CASTING JEWELERY)

**Qty.:** 18000 Kg

**Import Items:**

| S. no; | Item Description                                                                        | Qty recommended                  |
|--------|-----------------------------------------------------------------------------------------|----------------------------------|
| 1      | METAL PARTS (SUCH AS CHAINS, RINGS, EARRINGS PARTS, PIPES, CAPS POST, SLIDER, DROPS *,  | 1.01 kg per Kg content in Export |
| 2      | GLASS PARTS SUCH AS BEADS, CHATONS, CRYSTAL, STONES, ARTIFICIAL PEARL WITH HOLE/WITHOUT | 1.01 kg per Kg content in Export |
| 3      | PLASTIC PARTS SUCH AS BEADS, STONES,                                                    | 1.01 kg per Kg content in Export |

|                                                                                                      |                                                                                   |  |
|------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------|--|
|                                                                                                      | CATCHERS, SLIDER, PEARL OR HALF PEARL WITH OR WITHOUT HOLE, RINGS & EARING PARTS, |  |
| The RA concerned may take necessary action subject to compliance with other usual conditions on HBP. |                                                                                   |  |

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| Case No.                                                                                                                                                                                                               | 45 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                                             | PAREKH INDUSTRIES LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                         | HQRNORM APPLY 00204571AM22                  |
| RA File Number                                                                                                                                                                                                         | 03AA040103926 AM22                          |
| Licence No and Date                                                                                                                                                                                                    | 0311007533/06/10/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                 | 46 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                              | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                               | ANSHIKA POLYSURF LIMITED                    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00207215AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                           | 05AA04089076 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                      | 0511005315/08/10/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that the firm has submitted a reply stating that the subject Advance Authorization was surrendered at CLA- Delhi. Accordingly, the committee decided to close the case.</p> <p>The RA concerned may take necessary action subject to compliance with other usual conditions on HBP</p> |                                             |

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| Case No.                                                                                                                                                                                                               | 47 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                                             | NACL INDUSTRIES LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                         | HQRNORM APPLY 00221667AM22                  |
| RA File Number                                                                                                                                                                                                         | 092404000568 AM20                           |
| Licence No and Date                                                                                                                                                                                                    | 0911001741/22/10/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.</p> <p>The case stands deferred.</p> |                                             |

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------|-------------------------------------------------------|--|
| Case No.                                                                                                                                                                      | 48 / NC/4/MEET/Sep/202425/12                                                 |                                                       |  |
| Case Status                                                                                                                                                                   | Case Approved                                                                |                                                       |  |
| Party Name                                                                                                                                                                    | STYLAM INDUSTRIES LIMITED                                                    |                                                       |  |
| Meeting Number and Date                                                                                                                                                       | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024                                  |                                                       |  |
| HQ File Number                                                                                                                                                                | HQRNORM APPLY 00225009AM22                                                   |                                                       |  |
| RA File Number                                                                                                                                                                | 30AA04021525 AM22                                                            |                                                       |  |
| Licence No and Date                                                                                                                                                           | 3011001270/25/10/2021                                                        |                                                       |  |
| Norms Committee Decision:                                                                                                                                                     |                                                                              |                                                       |  |
| The committee considered the case as per the agenda and based on recommendation of tech authority, cue SION H-68, the committee decided to approve the ad-hoc norms as under: |                                                                              |                                                       |  |
| Export Item:                                                                                                                                                                  |                                                                              |                                                       |  |
| Sl. No.                                                                                                                                                                       | Item Description                                                             | Quantity (KG)                                         |  |
| 1                                                                                                                                                                             | DOUBLE SIDE DECORATIVE LAMINATES (WITH BARRIER PAPER) THICKNESS 6.00 MM +_2% | 1 SQ. MTR. X 10 MM THICKNESS OF WT. 14.50 KG +/- 2.5% |  |

|                     | AS PER ADVANCE AUTHORISATION     |                                                                             |
|---------------------|----------------------------------|-----------------------------------------------------------------------------|
| <b>Import Item:</b> |                                  |                                                                             |
| Sl. No.             | Item Description                 | Quantity Recommended                                                        |
| 1.                  | KRAFT PAPER                      | 9.150 KG OR APPLIED QUANTITY WHICHEVER IS LESS                              |
| 2.                  | BASE PAPER                       | 0.214 KG OR APPLIED QUANTITY WHICHEVER IS LESS                              |
| 3.                  | BARRIER PAPER                    | 0.172 KG OR APPLIED QUANTITY WHICHEVER IS LESS                              |
| 4.                  | TISSUE PAPER                     | 0.027 KG OR APPLIED QUANTITY WHICHEVER IS LESS                              |
| 5.                  | PHENOL                           | 3.344 KG OR APPLIED QUANTITY WHICHEVER IS LESS                              |
| 6.                  | MELAMINE                         | 0.362 KG OR APPLIED QUANTITY WHICHEVER IS LESS                              |
| 7.                  | PARAFORMALDEHYDE (91+_1% purity) | 2.90 KG OR APPLIED QUANTITY WHICHEVER IS LESS                               |
| 8.                  | B.O.P.P. FILM                    | 0.010 KG OR APPLIED QUANTITY WHICHEVER IS LESS                              |
| 9                   | PROTECTIVE FILM                  | As per packing policy                                                       |
| 10                  | PLEXIGLAS FILM                   | Deleted, as not given in SION and Export description is same as in the SION |

Note: 1. The above norms are based on 10.00 MM Thickness with Average Weight of 14.5 KG +/- 2.5% and are applicable for 6.00 MM +/- 2% thickness.

2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol/ Paraformaldehyde and Kraft Paper to be allowed may be arrived by adopting Formula:

$A \times B / C$

Where

A= Qty. allowed for 10.00 MM Thickness of Wt. 14.5 KG +/- 2.5%.

B= The Thickness or Wt./Sq. Meter of Decorative Laminates proposed to be exported.

C= Either the Standard Thickness of 10.00 MM or the Standard Wt. of 14.5 KG/Sq. Meter of 10.00 MM Thickness.

3. The Quantity of other items viz. Base Paper, Barrier Paper, Tissue Paper, Melamine and BOPP Film will remain unchanged irrespective of change of Thickness and Weight of Decorative Laminates to be exported.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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|-------------------------|---------------------------------------------|
| Case No.                | 49 / NC/4/MEET/Sep/202425/12                |
| Case Status             | Case Approved                               |
| Party Name              | ESKAY IODINE PRIVATE LIMITED                |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00227351AM22                  |
| RA File Number          | 03AA040111208 AM22                          |
| Licence No and Date     | 0311007962/27/10/2021                       |

Norms Committee Decision:

The committee considered the case as per the agenda and based on recommendation of tech authority, cue from approved norms in NC Meeting No: NC/4Meet/Feb/202223/18 dated 24.02.2023, the committee decided to approve the ad-hoc norms as under:

| Export item    | Qty.  | Import item | Qty. Recommended |
|----------------|-------|-------------|------------------|
| Cuprous Iodide | 1 Kg. | Iodine      | 0.71 Kg.         |

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

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| Case No.                                                                                                                                                                                                                                                                                                                                        | 50 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                      | NIMBASIA STABILIZERS                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                         | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00239720AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                  | 13AA04019283 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                             | 1311000719/02/11/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the Specific value of water content and oil content in export and import separately.</p> <p>The case stands deferred.</p> |                                             |

| Case No.                                                                                                                                                                                                            | 51 / NC/4/MEET/Sep/202425/12                |                      |                      |             |                      |                         |       |                      |          |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|----------------------|----------------------|-------------|----------------------|-------------------------|-------|----------------------|----------|
| Case Status                                                                                                                                                                                                         | Case Approved                               |                      |                      |             |                      |                         |       |                      |          |
| Party Name                                                                                                                                                                                                          | VICTORY CHEMICALS                           |                      |                      |             |                      |                         |       |                      |          |
| Meeting Number and Date                                                                                                                                                                                             | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                      |                      |             |                      |                         |       |                      |          |
| HQ File Number                                                                                                                                                                                                      | HQRNORM APPLY 00279593AM22                  |                      |                      |             |                      |                         |       |                      |          |
| RA File Number                                                                                                                                                                                                      | 03AA040112874 AM22                          |                      |                      |             |                      |                         |       |                      |          |
| Licence No and Date                                                                                                                                                                                                 | 0311009291/08/12/2021                       |                      |                      |             |                      |                         |       |                      |          |
| Norms Committee Decision:                                                                                                                                                                                           |                                             |                      |                      |             |                      |                         |       |                      |          |
| The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the norms as under:                               |                                             |                      |                      |             |                      |                         |       |                      |          |
| <table><tr><th>Export Item</th><th>Quantity</th><th>Import item</th><th>Quantity Recommended</th></tr><tr><td>Magnesium hypophosphite</td><td>1 kg.</td><td>SODIUM HYPOPHOSPHITE</td><td>0.91 kg.</td></tr></table> |                                             | Export Item          | Quantity             | Import item | Quantity Recommended | Magnesium hypophosphite | 1 kg. | SODIUM HYPOPHOSPHITE | 0.91 kg. |
| Export Item                                                                                                                                                                                                         | Quantity                                    | Import item          | Quantity Recommended |             |                      |                         |       |                      |          |
| Magnesium hypophosphite                                                                                                                                                                                             | 1 kg.                                       | SODIUM HYPOPHOSPHITE | 0.91 kg.             |             |                      |                         |       |                      |          |
| RA may take necessary action subject to compliance with other usual conditions of the HBP.                                                                                                                          |                                             |                      |                      |             |                      |                         |       |                      |          |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 52 / NC/4/MEET/Sep/202425/12                |
| Case Status             | Case Approved                               |
| Party Name              | ATUL LIMITED                                |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00287164AM22                  |
| RA File Number          | 08AA04035942 AM22                           |
| Licence No and Date     | 0811003447/15/12/2021                       |

**Norms Committee Decision:**

The committee considered the case as per the agenda and noted that the firm has submitted a reply. Based on recommendation of technical authority, the committee decided to approve the norms as under:

| Export Item                                                                              | Quantity | Import item                       | Quantity Recommended |
|------------------------------------------------------------------------------------------|----------|-----------------------------------|----------------------|
| 2,4-D 2-Ethyl hexyl ester Tech (2,4-Dichlorophenoxyacetic acid 2 Ethyl hexyl ester Tech) | 1 kg.    | Phenol                            | 0.401 kg.            |
|                                                                                          |          | Mono Chloro Acetic Acid           | 0.400 kg.            |
|                                                                                          |          | 2 Ethyl Hexanol                   | 0.434 kg             |
|                                                                                          |          | Toluene                           | 0.140 kg             |
|                                                                                          |          | Caustic soda                      | 0.334 kg             |
|                                                                                          |          | Chlorine                          | 0.610 kg             |
|                                                                                          |          | Para Toluene Sulfonic Acid (PTSA) | 0.002 kg             |

RA may take necessary action subject to compliance with other usual conditions of the HBP.

|             |                              |
|-------------|------------------------------|
| Case No.    | 53 / NC/4/MEET/Sep/202425/12 |
| Case Status | Case Approved                |
| Party Name  | SBL COLORTECH P LTD          |

|                                                                                                                                                                                                         |                                             |                |                      |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|----------------|----------------------|
| Meeting Number and Date                                                                                                                                                                                 | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                |                      |
| HQ File Number                                                                                                                                                                                          | HQRNORM APPLY 00301373AM22                  |                |                      |
| RA File Number                                                                                                                                                                                          | 03AX04000266 AM22                           |                |                      |
| Licence No and Date                                                                                                                                                                                     | 0311009900/29/12/2021                       |                |                      |
| Norms Committee Decision:                                                                                                                                                                               |                                             |                |                      |
| The committee considered the case as per the agenda and noted that the firm has submitted a reply. Based on recommendation of technical authority, the committee decided to approve the norms as under: |                                             |                |                      |
| Export Item                                                                                                                                                                                             | Quantity                                    | Import item    | Quantity Recommended |
| REACTIVE BLUE G DRY CRUDE                                                                                                                                                                               | 1 kg.                                       | BROMAMINE ACID | 0.840 kg.            |
| RA may take necessary action subject to compliance with other usual conditions of the HBP.                                                                                                              |                                             |                |                      |

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 54 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | VEDANTA LIMITED                             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00302044AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 05AX04000290 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0511007438/30/12/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                             |
| The committee considered the case as per the agenda and noted that the firm's representative appeared before the committee on 09.09.2024 to explain the process and import of raw materials. They stated that the import of Calcined Petroleum Coke (CPC) is permissible only against a restricted license. Furthermore, the prohibition of such CPC imports will apply only if the imports exceed the restricted license quantity. In this case, the import of such CPC was made in Advance Authorization against restricted licenses issued by the DGFT. |                                             |
| Further, the committee observed that the present Advance Authorization was issued on dated 30.12.2021 for export of “Anode” and restrictions on export of “Anode” were imposed by Notification No-68/2023 dated 07.03.2024. Therefore, after detailed deliberation on the facts of the case and documents provided by the firm, the committee decided to approve the ad-hoc norms as follows:                                                                                                                                                              |                                             |
| Export Item Name: Green Anode                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                             |

**Qty.:** 40,000 MT

**Import items:**

| S. no. | Item description                  | Qty. recommended                |
|--------|-----------------------------------|---------------------------------|
| 1      | Calcined Petroleum Coke*- CP Coke | 0.644 MT Per MT of Export       |
| 2      | Anode Butt                        | 0.212 MT Per MT of Export       |
| 3      | Coal Tar Pitch                    | Deleted (Indigenously procured) |

\*Subject to total import granted through “Restricted Item license” by DGFT during the financial year and compliance of other statutory conditions, if any.

Note: -No Advance Authorization should be issued on repeat basis based on the fixation of above-mentioned ad-hoc norms.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 55 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | S.K.FLORESCENCES PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00303160AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 05AX04000366 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0511007478/31/12/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that the firm had been given four opportunities for a personal hearing but failed to respond each time. Upon examination, it was determined that the imported items were not connected to the exported items. After detailed deliberation, the committee decided to reject the case and directed the firm to pay the applicable duty along with interest to regularize the subject Advance Authorization.</p> <p>The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.</p> |                                             |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                 | 56 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                              | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                               | VIKING SPIRITS                              |
| Meeting Number and Date                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                           | HQRNORM APPLY 00307712AM22                  |
| RA File Number                                                                                                                                                                                                                                                           | 06AA04004572 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                      | 0611001027/04/01/2022                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.</p> |                                             |

| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 57 / NC/4/MEET/Sep/202425/12                |                    |                          |                  |                    |                  |                                                                                                                                                           |      |   |                          |           |   |                 |            |   |                |           |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|--------------------|--------------------------|------------------|--------------------|------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------|------|---|--------------------------|-----------|---|-----------------|------------|---|----------------|-----------|
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Approved                               |                    |                          |                  |                    |                  |                                                                                                                                                           |      |   |                          |           |   |                 |            |   |                |           |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HPL ADDITIVES LIMITED                       |                    |                          |                  |                    |                  |                                                                                                                                                           |      |   |                          |           |   |                 |            |   |                |           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                    |                          |                  |                    |                  |                                                                                                                                                           |      |   |                          |           |   |                 |            |   |                |           |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00318833AM22                  |                    |                          |                  |                    |                  |                                                                                                                                                           |      |   |                          |           |   |                 |            |   |                |           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 05AX04000047 AM22                           |                    |                          |                  |                    |                  |                                                                                                                                                           |      |   |                          |           |   |                 |            |   |                |           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0511007954/14/01/2022                       |                    |                          |                  |                    |                  |                                                                                                                                                           |      |   |                          |           |   |                 |            |   |                |           |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                             |                    |                          |                  |                    |                  |                                                                                                                                                           |      |   |                          |           |   |                 |            |   |                |           |
| The committee considered the case as per the agenda and noted that firm has submitted their reply. After detailed deliberation and based on recommendation of technical authority, the committee decided to approve the ad-hoc norms as under:                                                                                                                                                                                                                                                                                          |                                             |                    |                          |                  |                    |                  |                                                                                                                                                           |      |   |                          |           |   |                 |            |   |                |           |
| <table><tr><th>Export description</th><th>Qty</th><th>S.No</th><th>Import Description</th><th>Qty. recommended</th></tr><tr><td rowspan="3">Kinox-B61 1 Part Pentaerythrityl-Tetrakis-(3-(3,5-di-tert-butyl-4-Hydroxy Phenyl) Propionate (Kinox-10))+4(Parts tris (2,4-di tert-butylphenyl) Phosphite</td><td rowspan="3">1 kg</td><td>1</td><td>2,6 Di Tert Butyl phenol</td><td>0.205 kg.</td></tr><tr><td>2</td><td>Methyl Acrylate</td><td>0.0896 kg.</td></tr><tr><td>3</td><td>Pentaerthritol</td><td>0.029 kg.</td></tr></table> |                                             | Export description | Qty                      | S.No             | Import Description | Qty. recommended | Kinox-B61 1 Part Pentaerythrityl-Tetrakis-(3-(3,5-di-tert-butyl-4-Hydroxy Phenyl) Propionate (Kinox-10))+4(Parts tris (2,4-di tert-butylphenyl) Phosphite | 1 kg | 1 | 2,6 Di Tert Butyl phenol | 0.205 kg. | 2 | Methyl Acrylate | 0.0896 kg. | 3 | Pentaerthritol | 0.029 kg. |
| Export description                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Qty                                         | S.No               | Import Description       | Qty. recommended |                    |                  |                                                                                                                                                           |      |   |                          |           |   |                 |            |   |                |           |
| Kinox-B61 1 Part Pentaerythrityl-Tetrakis-(3-(3,5-di-tert-butyl-4-Hydroxy Phenyl) Propionate (Kinox-10))+4(Parts tris (2,4-di tert-butylphenyl) Phosphite                                                                                                                                                                                                                                                                                                                                                                               | 1 kg                                        | 1                  | 2,6 Di Tert Butyl phenol | 0.205 kg.        |                    |                  |                                                                                                                                                           |      |   |                          |           |   |                 |            |   |                |           |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                             | 2                  | Methyl Acrylate          | 0.0896 kg.       |                    |                  |                                                                                                                                                           |      |   |                          |           |   |                 |            |   |                |           |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                             | 3                  | Pentaerthritol           | 0.029 kg.        |                    |                  |                                                                                                                                                           |      |   |                          |           |   |                 |            |   |                |           |

|             |  |   |                          |           |
|-------------|--|---|--------------------------|-----------|
| (Kinox-68)) |  | 4 | Methanol                 | 0.200 kg. |
|             |  | 5 | 2,4-Di tert butyl Phenol | 0.956 kg. |
|             |  | 6 | Isopropyl alcohol        | 0.214 kg. |

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP

|                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                      | 58 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                    | ARCL ORGANICS LIMITED                       |
| Meeting Number and Date                                                                                                                       | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                | HQRNORM APPLY 00321321AM22                  |
| RA File Number                                                                                                                                | 02AX04000031 AM22                           |
| Licence No and Date                                                                                                                           | 0211001817/17/01/2022                       |
| Norms Committee Decision:                                                                                                                     |                                             |
| The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. |                                             |
| The case stands deferred.                                                                                                                     |                                             |

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| Case No.                                                                                                                                                                                                    | 59 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                  | CROPNOSYS (INDIA) PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                     | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                              | HQRNORM APPLY 00323957AM22                  |
| RA File Number                                                                                                                                                                                              | 03AX04000658 AM22                           |
| Licence No and Date                                                                                                                                                                                         | 0311010680/19/01/2022                       |
| Norms Committee Decision:                                                                                                                                                                                   |                                             |
| The committee considered the case as per the agenda and noted that in response to the scheduled personal hearing on dated 15.10.2024, the firm has submitted their request for another date. After detailed |                                             |

deliberation, the committee decided to defer the case to the next NC Meeting for a personal hearing.

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                    | 60 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                  | KANDUI INDUSTRIES PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00323969AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                              | 03AA04009772 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                         | 0311010683/19/01/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that firm has submitted their reply. After detailed deliberation, the committee decided to defer the case for further examination and comment of technical authority.</p> <p>The case stands deferred</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                             | 61 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                          | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                           | INDOGULF CROPS SCIENCES LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                              | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00326705AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                       | 05AX04000667 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                  | 0511008175/21/01/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that this case has already been processed in NC meeting 16/22-23 dated 31.01.2023 at Case Sr. No. M-470 no. After detailed deliberation, the committee decided to close this case.</p> <p>The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                               | 62 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                            | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                             | INDOGULF CROPSCIENCES LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00333027AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                         | 05AX04000774 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                    | 0511008285/27/01/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that this case has already been processed in NCmeeting No.16/22-23 dated.31.01.2023 at Case Sr. No. M- 470 no. After detailed deliberation, the committee decided to close this case.</p> <p>The RA concerned may take necessary action subject to compliance with other usual conditions on HBP</p> |                                             |

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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                | 63 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                             | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                              | PIDILITE INDUSTRIES LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00345195AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                          | 039504000530 AM18                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                     | 0311011137/06/02/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. COA if import item from foreign supplier.</li> <li>2. COA of export item.</li> </ol> <p>The case stands deferred</p> |                                             |

|             |                              |
|-------------|------------------------------|
| Case No.    | 64 / NC/4/MEET/Sep/202425/12 |
| Case Status | Case Approved                |

|                                                                                                                                                                |                                             |              |                                |                         |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|--------------|--------------------------------|-------------------------|
| Party Name                                                                                                                                                     | AMTEX DYECHEM INDUSTRIES                    |              |                                |                         |
| Meeting Number and Date                                                                                                                                        | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |              |                                |                         |
| HQ File Number                                                                                                                                                 | HQRNORM APPLY 00347636AM22                  |              |                                |                         |
| RA File Number                                                                                                                                                 | 08AX04000339 AM22                           |              |                                |                         |
| Licence No and Date                                                                                                                                            | 0811003999/08/02/2022                       |              |                                |                         |
| Norms Committee Decision:                                                                                                                                      |                                             |              |                                |                         |
| The committee considered the case as per the agenda and based on recommendation of tech authority, the committee decided to approve the ad-hoc norms as under: |                                             |              |                                |                         |
| <b>Export description</b>                                                                                                                                      | <b>Qty</b>                                  | <b>S. No</b> | <b>Import Description</b>      | <b>Qty. recommended</b> |
| REACTIVE SCARLET E2-GA (DYE CONTENT 89%)                                                                                                                       | 1 kg                                        | 1            | Para Anisidine 3 Sulfonic Acid | 0.200 Kg.               |
|                                                                                                                                                                |                                             | 2            | J Acid                         | 0.235 Kg.               |
|                                                                                                                                                                |                                             | 3            | Cyanuric Chloride              | 0.182 Kg.               |
|                                                                                                                                                                |                                             | 4            | N Ethyl Meta Base Ester        | 0.305 Kg.               |
| The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.                                                           |                                             |              |                                |                         |

|                                                                                                                                                                                                                                          |                                             |  |  |  |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|--|--|--|
| Case No.                                                                                                                                                                                                                                 | 65 / NC/4/MEET/Sep/202425/12                |  |  |  |
| Case Status                                                                                                                                                                                                                              | Case Rejected                               |  |  |  |
| Party Name                                                                                                                                                                                                                               | PIDILITE INDUSTRIES LIMITED                 |  |  |  |
| Meeting Number and Date                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |  |  |  |
| HQ File Number                                                                                                                                                                                                                           | HQRNORM APPLY 00351847AM22                  |  |  |  |
| RA File Number                                                                                                                                                                                                                           | 039504000206 AM16                           |  |  |  |
| Licence No and Date                                                                                                                                                                                                                      | 0311011340/11/02/2022                       |  |  |  |
| Norms Committee Decision:                                                                                                                                                                                                                |                                             |  |  |  |
| The committee considered the case as per the agenda and noted that the firm has submitted a replyand stating that the subject Advance Authorization was surrendered at RA- Mumbai. Accordingly, the committee decided to close the case. |                                             |  |  |  |
| The RA concerned may take necessary action subject to compliance with other usual conditions on HBP                                                                                                                                      |                                             |  |  |  |

|                                                                                                                                                                |                                             |       |                            |                  |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|-------|----------------------------|------------------|
| Case No.                                                                                                                                                       | 66 / NC/4/MEET/Sep/202425/12                |       |                            |                  |
| Case Status                                                                                                                                                    | Case Approved                               |       |                            |                  |
| Party Name                                                                                                                                                     | K L J POLYMERS AND CHEMICALS LIMITED        |       |                            |                  |
| Meeting Number and Date                                                                                                                                        | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |       |                            |                  |
| HQ File Number                                                                                                                                                 | HQRNORM APPLY 00358090AM22                  |       |                            |                  |
| RA File Number                                                                                                                                                 | 05AX04001001 AM22                           |       |                            |                  |
| Licence No and Date                                                                                                                                            | 0511009175/17/02/2022                       |       |                            |                  |
| Norms Committee Decision:                                                                                                                                      |                                             |       |                            |                  |
| The committee considered the case as per the agenda and based on recommendation of tech authority, the committee decided to approve the ad-hoc norms as under: |                                             |       |                            |                  |
| Export description                                                                                                                                             | Qty                                         | S. No | Import Description         | Qty. recommended |
| PVC MASTERBATCH                                                                                                                                                | 1,00,000 Kg.                                | 1     | SUSPENSION GRADE PVC RESIN | 67476.4 Kg.      |
|                                                                                                                                                                |                                             | 2     | PHTHALATE PLASTICIZERS     | 33539.7 Kg.      |
|                                                                                                                                                                |                                             | 3     | PIGMENTS                   | 1488.45 kg.      |
|                                                                                                                                                                |                                             | 4     | PVC STABILIZER             | 496.15 kg.       |
| The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.                                                           |                                             |       |                            |                  |

|                           |                                             |
|---------------------------|---------------------------------------------|
| Case No.                  | 67 / NC/4/MEET/Sep/202425/12                |
| Case Status               | Case Approved                               |
| Party Name                | CROWN DECOR PRIVATE LIMITED                 |
| Meeting Number and Date   | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number            | HQRNORM APPLY 00367722AM22                  |
| RA File Number            | 08AX04000467 AM22                           |
| Licence No and Date       | 0811004222/25/02/2022                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per the agenda and taking cue from SION H-68, based on recommendation of tech authority, the committee decided to approve the ad-hoc norms as under:

**Export Item:**

| Sl. No. | Item Description                                                                                            | Quantity (KG)                                               |
|---------|-------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------|
| 1       | DOUBLE SIDE DECORATIVE LAMINATES (WITH BARRIER PAPER) THICKNESS 6.00 MM<br><br>AS PER ADVANCE AUTHORISATION | 1 SQ. MTR. X 10 MM<br>THICKNESS OF WT. 14.50 KG<br>+/- 2.5% |

**Import Item:**

| Sl. No. | Item Description | Quantity Recommended                                            |
|---------|------------------|-----------------------------------------------------------------|
| 1.      | Kraft Paper      | 9.15 KG OR APPLIED QUANTITY<br>WHICHEVER IS LESS                |
| 2.      | BASE PAPER       | 0.214 KG OR APPLIED QUANTITY<br>WHICHEVER IS LESS               |
| 3.      | TISSUE PAPER     | 0.027 KG OR APPLIED QUANTITY<br>WHICHEVER IS LESS               |
| 4.      | PHENOL           | 3.344 KG OR APPLIED QUANTITY<br>WHICHEVER IS LESS               |
| 5.      | MELAMINE         | 0.362 KG OR APPLIED QUANTITY<br>WHICHEVER IS LESS               |
| 6       | Protective film  | As per packing policy                                           |
| 7       | Flexiglas Film   | Deleted, as not given in SION and export<br>description is same |

Note: 1. The above norms are based on 10.00 MM Thickness with Average Weight of 14.5 KG +/- 2.5% and are applicable on 6.00 MM.

2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft Paper to be allowed may be arrived by adopting Formula:

$A \times B / C$

Where

A= Qty. allowed for 10.00 MM Thickness of Wt. 14.5 KG +/- 2.5%.

B= The Thickness or Wt./Sq. Meter of Decorative Laminates proposed to be exported.

C= Either the Standard Thickness of 10.00 MM or the Standard Wt. of 14.5 KG/Sq. Meter of 10.00 MM Thickness.

3. The Quantity of other items viz. Base Paper, Tissue Paper, and Melamine will remain unchanged irrespective of change of Thickness and Weight of Decorative Laminates to be exported.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 68 / NC/4/MEET/Sep/202425/12                |
| Case Status             | Case Approved                               |
| Party Name              | KWALICHEM PRIVATE LIMITED                   |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00372561AM22                  |
| RA File Number          | 03AX04001511 AM22                           |
| Licence No and Date     | 0311012173/02/03/2022                       |

Norms Committee Decision:

The committee considered the case as per the agenda and based on recommendation of tech authority, the committee decided to approve the ad-hoc norms as under:

| Export description                   | Qty  | S.No | Import Description      | Qty. recommended |
|--------------------------------------|------|------|-------------------------|------------------|
| PIGMENT VIOLET 27(PIGMENT VIOLET 27) | 1 kg | 1    | SODIUM FERRO CYANIDE    | 0.85 Kg.         |
|                                      |      | 2    | SODIUM META BI SULPHATE | 0.20 Kg.         |

|  |  |   |                     |                                         |
|--|--|---|---------------------|-----------------------------------------|
|  |  | 3 | COPPER SULPHATE     | 0.157 Kg.                               |
|  |  | 4 | METHYL VIOLET PASTE | 0.175 Kg.                               |
|  |  | 5 | CAUSTIC SODA FLAKES | Not Recommended (Not shown in reaction) |

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

|                                                                                                                                                                                                                                                                |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                       | 69 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                     | VEDANTA LIMITED                             |
| Meeting Number and Date                                                                                                                                                                                                                                        | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                 | HQRNORM APPLY 00372848AM22                  |
| RA File Number                                                                                                                                                                                                                                                 | 05AX04000791 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                            | 0511010575/02/03/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda. After detailed deliberation, the committee decided to defer the case for further examination and comment of technical authority.</p> <p>The case stands deferred.</p> |                                             |

|                                                                                                                                                 |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                        | 70 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                      | KHYATI CHEMICALS PVT LTD                    |
| Meeting Number and Date                                                                                                                         | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                  | HQRNORM APPLY 00379543AM22                  |
| RA File Number                                                                                                                                  | 08AX04000558 AM22                           |
| Licence No and Date                                                                                                                             | 0811004318/08/03/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that firm has submitted their reply.After</p> |                                             |

detailed deliberation, the committee decided to ask the firm to furnish the following:

1. Calculation for requirement of inputs (both imported & indigenous) based on Balanced Chemical reaction indicating Molecular weight of reactants and products, with yield of reaction with justification.
2. COA report indicating composition of export item.
3. End use of Export item.

The case stands deferred.

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|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                         | 71 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                      | Case Approved                               |
| Party Name                                                                                                                                                                                                                       | VIKING SPIRITS                              |
| Meeting Number and Date                                                                                                                                                                                                          | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                   | HQRNORM APPLY 00379593AM22                  |
| RA File Number                                                                                                                                                                                                                   | 06AX04000118 AM22                           |
| Licence No and Date                                                                                                                                                                                                              | 0611001182/08/03/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                        |                                             |
| The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action. |                                             |

|                                                                                                                                                                                                  |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                         | 72 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                                                       | MELZER CHEMICALS PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                          | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                   | HQRNORM APPLY 00387252AM22                  |
| RA File Number                                                                                                                                                                                   | 31AX04000035 AM22                           |
| Licence No and Date                                                                                                                                                                              | 3111001167/15/03/2022                       |
| Norms Committee Decision:                                                                                                                                                                        |                                             |
| The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the following: |                                             |

1. Complete chemistry with stoichiometric balance, mol weight of export and import.
2. % yield of reaction

The case stands deferred.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 73 / NC/4/MEET/Sep/202425/12                |
| Case Status             | Case Approved                               |
| Party Name              | ENCUBE ETHICALS PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00000258AM23                  |
| RA File Number          | 03AX04000129 AM23                           |
| Licence No and Date     | 0311013921/18/04/2022                       |

Norms Committee Decision:

The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the norms as under:

| Export description                                                                                                                                                              | Qty         | Import Description  | Qty. recommended |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|---------------------|------------------|
| Medical Creams & Ointments Sodium Fluoride Toothpaste 2800 PPM 75 ML Sodium Fluoride Toothpaste 2800 PPM 97.50 Gm Tot Wt: 15600.20Kgs (Net Cont: Sodium Fluoride USP 96.57 Kgs) | 160002 Nos. | Sodium Fluoride USP | 98 Kg.           |
| Medical Creams & Ointments Sodium Fluoride Toothpaste 5000 PPM 51 Gm Tot Wt: 15999.72Kgs (Net Cont: Sodium Fluoride USP 176.80 Kgs)                                             | 313720 Nos. | Sodium Fluoride USP | 177 Kg.          |

The RA can take necessary action subject to compliance with other standard requirements of HBP.

|                |                                             |
|----------------|---------------------------------------------|
| Case No.       | 74 / NC/4/MEET/Sep/202425/12                |
| Case Status    | Case Approved                               |
| Party Name     | VEDANTA LIMITED                             |
| Meeting Number | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |

|                     |                            |
|---------------------|----------------------------|
| and Date            |                            |
| HQ File Number      | HQRNORM APPLY 00000281AM23 |
| RA File Number      | 05AX04001294 AM22          |
| Licence No and Date | 0511011917/18/04/2022      |

Norms Committee Decision:

The committee considered the case as per the agenda and noted that the firm's representative appeared before the committee on 09.09.2024 to explain the process and import of raw materials. They stated that the import of Calcined Petroleum Coke (CPC) is permissible only against a restricted license. Furthermore, the prohibition of such CPC imports will apply only if the imports exceed the restricted license quantity. In this case, the import of such CPC was made in Advance Authorization against restricted licenses issued by the DGFT.

Further, the committee observed that the present Advance Authorization was issued on 18.04.2022 for export of "Anode" and restrictions on export of "Anode" were imposed by Notification No-68/2023 dated 07.03.2024. Therefore, after detailed deliberation on the facts of the case and documents provided by the firm, the committee decided to approve the ad-hoc norms as follows:

**Export Item Name:** Green Anode

**Qty.:** 40,000 MT

**Import items:**

| S. no. | Item description                  | Qty. recommended                |
|--------|-----------------------------------|---------------------------------|
| 1      | Calcined Petroleum Coke*- CP Coke | 0.644 MT Per MT of Export       |
| 2      | Anode Butt                        | 0.212 MT Per MT of Export       |
| 3      | Coal Tar Pitch                    | Deleted (Indigenously procured) |

\*Subject to total import granted through "Restricted Item license" by DGFT during the financial year and compliance of other statutory conditions, if any.

Note: -No Advance Authorization should be issued on repeat basis based on the fixation of above-mentioned ad-hoc norms.

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP.

|             |                              |
|-------------|------------------------------|
| Case No.    | 75 / NC/4/MEET/Sep/202425/12 |
| Case Status | Case Deferred                |

|                                                                                                                                                                                                                                                                                                             |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Party Name                                                                                                                                                                                                                                                                                                  | STYLAM INDUSTRIES LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00000404AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                              | 30AX04000028 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                         | 3011002054/25/04/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that firm has submitted their reply after detailed deliberation, the committee decided to defer the case for further examination and comment of technical authority.</p> <p>The case stands deferred.</p> |                                             |

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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                    | 76 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                 | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                  | JAY CHEMICAL INDUSTRIES PRIVATE LIMITED     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00000489AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                              | 08AX04000754 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                         | 0811004808/29/04/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that the firm has submitted a reply stating that the subject Advance Authorization was surrendered at RA- Ahmedabad. Accordingly, the committee decided to close the case.</p> <p>The RA concerned may take necessary action subject to compliance with other usual conditions on HBP</p> |                                             |

|                         |                                               |
|-------------------------|-----------------------------------------------|
| Case No.                | 77 / NC/4/MEET/Sep/202425/12                  |
| Case Status             | Case Deferred                                 |
| Party Name              | MANMOHAN MINERALS & CHEMICALS PRIVATE LIMITED |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024   |
| HQ File Number          | HQRNORM APPLY 00000497AM23                    |
| RA File Number          | 34AX04000036 AM23                             |
| Licence No and Date     | 3411002195/29/04/2022                         |

Norms Committee Decision:

The committee considered the case as per the agenda and other relevant paper and noted that the firm has not given the specification etc., therefore the committee decided to ask the firm to furnish the following:

1. The COA report of import items clearly indicating, Manganese percentage and COA report of export indicating the concentration and content of Manganese in the solution.
2. Chemical reaction of reactant and product indicating the molecular weight of each and giving yield of the reaction.
3. Based on the COA report of ore, calculate the requirement of ore for the manufacture of export item.
4. Current production/consumption data.

The case stands deferred.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 78 / NC/4/MEET/Sep/202425/12                |
| Case Status             | Case Deferred                               |
| Party Name              | ARCL ORGANICS LIMITED                       |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00000562AM23                  |
| RA File Number          | 02AX04000060 AM23                           |
| Licence No and Date     | 0211002341/04/05/2022                       |

Norms Committee Decision:

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

|                           |                                             |
|---------------------------|---------------------------------------------|
| Case No.                  | 79 / NC/4/MEET/Sep/202425/12                |
| Case Status               | Case Deferred                               |
| Party Name                | JALAQUA INTERNATIONAL LLP                   |
| Meeting Number and Date   | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number            | HQRNORM APPLY 00000649AM23                  |
| RA File Number            | 52AX04000024 AM23                           |
| Licence No and Date       | 5211002448/06/05/2022                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 80 / NC/4/MEET/Sep/202425/12                |
| Case Status             | Case Approved                               |
| Party Name              | AMTEX DYECHEM INDUSTRIES                    |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00000654AM23                  |
| RA File Number          | 08AX04000064 AM23                           |
| Licence No and Date     | 0811004889/09/05/2022                       |

Norms Committee Decision:

The committee considered the case as per the agenda and other relevant paper and based on the recommendation of technical authority, the committee decided to approve the norms as under:

| Export description                       | Qty  | S. No | Import Description             | Qty. recommended |
|------------------------------------------|------|-------|--------------------------------|------------------|
| REACTIVE SCARLET E2-GA (DYE CONTENT 89%) | 1 kg | 1     | Para Anisidine 3 Sulfonic Acid | 0.200 Kg         |
|                                          |      | 2     | J Acid                         | 0.235 kg         |
|                                          |      | 3     | Cyanuric Chloride              | 0.182 kg         |
|                                          |      | 4     | N Ethyl Meta Base Ester        | 0.305 kg         |

The RA can take necessary action subject to compliance with other standard requirements of HBP

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 81 / NC/4/MEET/Sep/202425/12                |
| Case Status             | Case Approved                               |
| Party Name              | PAREKH INDUSTRIES LIMITED                   |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |

|                                                                                                                                                                                       |                            |                                   |                      |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|-----------------------------------|----------------------|
| HQ File Number                                                                                                                                                                        | HQRNORM APPLY 00001071AM23 |                                   |                      |
| RA File Number                                                                                                                                                                        | 03AX04000522 AM23          |                                   |                      |
| Licence No and Date                                                                                                                                                                   | 0311015108/30/05/2022      |                                   |                      |
| Norms Committee Decision:                                                                                                                                                             |                            |                                   |                      |
| The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the norms as under: |                            |                                   |                      |
| Export Item                                                                                                                                                                           | Quantity                   | Import item                       | Quantity Recommended |
| SILVER CYANIDE (NET CONTENT OF SILVER OF NOT LESS THAN 0.995 PURITY IS 80.50% = 600 KG)                                                                                               | 745 Kg.                    | SILVER GRAINS (MIN 99.5 % PURITY) | 600 Kg.              |
| The RA can take necessary action subject to compliance with other standard requirements of HBP.                                                                                       |                            |                                   |                      |

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|-----------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                      | 82 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                    | MITTAL PIGMENTS PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                       | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                | HQRNORM APPLY 00001168AM23                  |
| RA File Number                                                                                                                                | 13AX04000055 AM23                           |
| Licence No and Date                                                                                                                           | 1311001251/03/06/2022                       |
| Norms Committee Decision:                                                                                                                     |                                             |
| The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. |                                             |
| The case stands deferred.                                                                                                                     |                                             |

|                         |                                             |  |  |
|-------------------------|---------------------------------------------|--|--|
| Case No.                | 83 / NC/4/MEET/Sep/202425/12                |  |  |
| Case Status             | Case Approved                               |  |  |
| Party Name              | PAREKH INDUSTRIES LIMITED                   |  |  |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |  |  |

| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00001299AM23 |                                   |                      |             |                      |                                                                                          |         |                                   |         |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|-----------------------------------|----------------------|-------------|----------------------|------------------------------------------------------------------------------------------|---------|-----------------------------------|---------|
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 03AX04000591 AM23          |                                   |                      |             |                      |                                                                                          |         |                                   |         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0311015390/10/06/2022      |                                   |                      |             |                      |                                                                                          |         |                                   |         |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the norms as under:</p> <table border="1"> <thead> <tr> <th>Export Item</th><th>Quantity</th><th>Import item</th><th>Quantity Recommended</th></tr> </thead> <tbody> <tr> <td>SILVER CARBONATE (NET CONTENT OF SILVER OF NOT LESS THAN 0.995 PURITY IS 78.24% =200 KG)</td><td>255 Kg.</td><td>SILVER GRAINS (MIN 99.5 % PURITY)</td><td>200 kg.</td></tr> </tbody> </table> <p>The RA can take necessary action subject to compliance with other standard requirements of HBP.</p> |                            | Export Item                       | Quantity             | Import item | Quantity Recommended | SILVER CARBONATE (NET CONTENT OF SILVER OF NOT LESS THAN 0.995 PURITY IS 78.24% =200 KG) | 255 Kg. | SILVER GRAINS (MIN 99.5 % PURITY) | 200 kg. |
| Export Item                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Quantity                   | Import item                       | Quantity Recommended |             |                      |                                                                                          |         |                                   |         |
| SILVER CARBONATE (NET CONTENT OF SILVER OF NOT LESS THAN 0.995 PURITY IS 78.24% =200 KG)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 255 Kg.                    | SILVER GRAINS (MIN 99.5 % PURITY) | 200 kg.              |             |                      |                                                                                          |         |                                   |         |

| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 84 / NC/4/MEET/Sep/202425/12                |                                        |  |        |                    |                                        |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|----------------------------------------|--|--------|--------------------|----------------------------------------|
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Approved                               |                                        |  |        |                    |                                        |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | PROEC ENERGY LIMITED                        |                                        |  |        |                    |                                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                                        |  |        |                    |                                        |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM REVIW00004917AM24                   |                                        |  |        |                    |                                        |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 05AX04000751 AM23                           |                                        |  |        |                    |                                        |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 0511013142/10/06/2022                       |                                        |  |        |                    |                                        |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to re-fix the norms as under:</p> <p><b>Export Item Name:</b> Modified Shale Stabiliser (Oil Well Chemical)</p> <p><b>Qty.:</b> 1 Kg</p> <p><b>Import Items</b></p> <table border="1"> <thead> <tr> <th>S. No.</th><th>Import Description</th><th>Qty. recommended per Kg of export item</th></tr> </thead> <tbody> </tbody> </table> |                                             |                                        |  | S. No. | Import Description | Qty. recommended per Kg of export item |
| S. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Import Description                          | Qty. recommended per Kg of export item |  |        |                    |                                        |

|   |                             |          |
|---|-----------------------------|----------|
| 1 | Humic Powder                | 0.880Kg  |
| 2 | Gilsonite / Natural Asphalt | 0.210 Kg |

The RA can take necessary action subject to compliance with other standard requirements of HBP.

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|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 85 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | HUE CRAFTS OVERSEAS                         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00001376AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 05AX04000663 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0511013199/14/06/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and noted that the firm has not given the specification etc., therefore the committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. To indicate the type and material (earthenware, stoneware, porcelain, or bone China) of both import and export of Ceramic Mugs.</li> <li>2. Photograph of both import and export items.</li> <li>3. To enclose a copy of the bill of lading (Import) and Shipping bill.</li> </ol> <p>The case stands deferred.</p> |                                             |

|                           |                                             |
|---------------------------|---------------------------------------------|
| Case No.                  | 86 / NC/4/MEET/Sep/202425/12                |
| Case Status               | Case Deferred                               |
| Party Name                | MEH INDIA OVERSEAS PRIVATE LIMITED          |
| Meeting Number and Date   | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number            | HQRNORM APPLY 00001394AM23                  |
| RA File Number            | 05AX04000777 AM23                           |
| Licence No and Date       | 0511013220/15/06/2022                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per the agenda and other relevant paper and based on the recommendation of technical authority, the committee decided to ask the firm to furnish the following:

1. To indicate manufacturing process indicating stage-wise wastage of raw materials.
2. Weight of import and export items.
3. To fill indigenous items in 4 Annexure.

The case stands deferred.

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|-----------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                      | 87 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                    | FINORCHEM LIMITED                           |
| Meeting Number and Date                                                                                                                       | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                | HQRNORM APPLY 00001408AM23                  |
| RA File Number                                                                                                                                | 34AX04000158 AM22                           |
| Licence No and Date                                                                                                                           | 3411002397/15/06/2022                       |
| Norms Committee Decision:                                                                                                                     |                                             |
| The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. |                                             |
| The case stands deferred.                                                                                                                     |                                             |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                   | 88 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                 | FINORCHEM LIMITED                           |
| Meeting Number and Date                                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00006492AM24                  |
| RA File Number                                                                                                                                                                                                                                                                             | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                        | 3411002397/15/06/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                  |                                             |
| The committee considered the case as per the agenda and noted that the firm has applied for prior fixation of norms for Advance Auth no. 3411002397 date 15/06/2022 without following proper procedure as per FTP. After detailed deliberation, the committee decided to reject this case. |                                             |

The RA can take necessary action subject to compliance with other standard requirements of HBP

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 89 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NAVIN FLUORINE INTERNATIONAL LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00001448AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 03AX04001517 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 0311015625/17/06/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. To give chemical reaction of the process indicating molecular weight of both import and export items with yield of the reaction.</li> <li>2. Based on chemistry, to give complete calculation of the requirement of raw materials both indigenous and imported.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                 | 90 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                              | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                               | HPL ADDITIVES LIMITED                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00001455AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                           | 05AX04000754 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                      | 0511013272/17/06/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that the firm has submitted a reply stating that the subject Advance Authorization was surrendered at CLA- Delhi. Accordingly, the committee decided to close the case.</p> <p>The RA concerned may take necessary action subject to compliance with other usual conditions on HBP</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 91 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | BEE CHEMS                                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00001461AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 06AX04000088 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 0611001413/17/06/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process giving complete chemical reaction indicating molecular weight of both reactants and products, indicating yield of the reaction.</li> <li>2. Calculation of the requirement of raw materials based on Chemical reaction.</li> <li>3. End use of Export item.</li> </ol> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                    | 92 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                  | FAITH INDUSTRIES LIMITED                    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00001477AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                              | 08AX04000385 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                         | 0811005255/18/06/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the following:</p> <ul style="list-style-type: none"> <li>• As per flow diagram lime is also added, please indicate the qty of lime added in the process.</li> </ul> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 93 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | DEWAN & SONS                                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00001496AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 05AX04000831 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0511013299/20/06/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification &amp; size etc., with technical details of all the import items.</li> <li>2. Manufacturing process of wooden crate using wooden Planks indicating net import content and calculation of requirement of wooden Planks.</li> <li>3. To fill indigenous items in 4 E Annexure.</li> </ol> <p>The case stands deferred</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 94 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | S.K.FLORESCENCES PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00001505AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 05AX04000665 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0511013310/20/06/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and noted that the firm has not given the proper reply. Accordingly, based on recommendation of technical authority, the committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Details of indigenous inputs with qty.</li> <li>2. Mfg. process in detail.</li> <li>3. % wastage claimed.</li> </ol> <p>The case stands deferred</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                 | 95 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                              | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                               | HPL ADDITIVES LIMITED                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00001555AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                           | 05AX04000870 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                      | 0511013336/21/06/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that the firm has submitted a reply stating that the subject Advance Authorization was surrendered at CLA- Delhi. Accordingly, the committee decided to close the case.</p> <p>The RA concerned may take necessary action subject to compliance with other usual conditions on HBP</p> |                                             |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 96 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | ORIENTAL AROMATICS LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00001588AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 03AX04001468 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0311015771/22/06/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that the Advance Authorization has been issued for the export of the perfumery compound "Astromusk (DPG) AB08069" under Paragraph 4.07 of the Handbook of Procedures. The Committee also noted that the attached CE certificate classifies the item as a chemical and chemical allied product (not finished perfumes). It is further observed that the CE has not clarified the position as per the provisions of Paragraph 4.11 of the FTP-2023 stipulates that <i>"for the export of perfumes, perfumery compounds, and certain feed ingredients, a specific authorization process under Paragraph 4.06 of the Handbook of Procedures is required"</i>.</p> <p>After detailed deliberation and recommendation of technical authority, the committee decided to request for clarification from the concerned Regional Authority (RA) about why the Advance Authorization was issued under para 4.07 (Self declaration) instead of the required para 4.06 process.</p> |                                             |

The case stands deferred.

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 97 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | ORIENTAL AROMATICS LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00001589AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 03AX04001656 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0311015772/22/06/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that the Advance Authorization issued for the export of perfumery compound "ASTROMUSK (DEP) AB08068" under Paragraph 4.07 of the Handbook of Procedures. The Committee also noted that the attached CE certificate classifies the item as a chemical and chemical allied product (not finished perfumes). It is further observed that the CE has not clarified the position as per the provisions of Paragraph 4.11 of the FTP-2023 stipulates that <i>“for the export of perfumes, perfumery compounds, and certain feed ingredients, a specific authorization process under Paragraph 4.06 of the Handbook of Procedures is required”</i>.</p> <p>After detailed deliberation and recommendation of technical authority, the committee decided to request for clarification from the concerned Regional Authority (RA) about why the Advance Authorization was issued under para 4.07 (Self declaration) instead of the required para 4.06 process.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                        | 98 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                      | ORIENTAL AROMATICS LIMITED                  |
| Meeting Number and Date                                                                                                                         | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                  | HQRNORM APPLY 00001590AM23                  |
| RA File Number                                                                                                                                  | 03AX04001750 AM22                           |
| Licence No and Date                                                                                                                             | 0311015773/22/06/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that the Advance Authorization issued for</p> |                                             |

the export of perfumery compound "ASTROMUSK (BB) AB08067" under Paragraph 4.07 of the Handbook of Procedures. The Committee also noted that the attached CE certificate classifies the item as a chemical and chemical allied product (not finished perfumes). It is further observed that the CE has not clarified the position as per the provisions of Paragraph 4.11 of the FTP-2023 stipulates that "*for the export of perfumes, perfumery compounds, and certain feed ingredients, a specific authorization process under Paragraph 4.06 of the Handbook of Procedures is required*".

After detailed deliberation and recommendation of technical authority, the committee decided to request for clarification from the concerned Regional Authority (RA) about why the Advance Authorization was issued under para 4.07 (Self declaration) instead of the required para 4.06 process.

The case stands deferred.

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 99 / NC/4/MEET/Sep/202425/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | ORIENTAL AROMATICS LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00001591AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 03AX04001654 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0311015774/22/06/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that the Advance Authorization issued for the export of perfumery compound "ASTROMUSK (IPM)- AB08070" under Paragraph 4.07 of the Handbook of Procedures. The Committee also noted that the attached CE certificate classifies the item as a chemical and chemical allied product (not finished perfumes). It is further observed that the CE has not clarified the position as per the provisions of Paragraph 4.11 of the FTP-2023 stipulates that "<i>for the export of perfumes, perfumery compounds, and certain feed ingredients, a specific authorization process under Paragraph 4.06 of the Handbook of Procedures is required</i>".</p> <p>After detailed deliberation and recommendation of technical authority, the committee decided to request for clarification from the concerned Regional Authority (RA) about why the Advance Authorization was issued under para 4.07 (Self declaration) instead of the required para 4.06 process.</p> <p>The case stands deferred.</p> |                                             |

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|-------------|-------------------------------|
| Case No.    | 100 / NC/4/MEET/Sep/202425/12 |
| Case Status | Case Deferred                 |

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Party Name                                                                                                                                                                                                             | ARCL ORGANICS LIMITED                       |
| Meeting Number and Date                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                         | HQRNORM APPLY 00001689AM23                  |
| RA File Number                                                                                                                                                                                                         | 02AX04000160 AM23                           |
| Licence No and Date                                                                                                                                                                                                    | 0211002616/27/06/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                               | 101 / NC/4/MEET/Sep/202425/12               |
| Case Status                                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                                             | ANAR CHEMICALS LLP                          |
| Meeting Number and Date                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                         | HQRNORM APPLY 00001736AM23                  |
| RA File Number                                                                                                                                                                                                         | 08AX04000494 AM23                           |
| Licence No and Date                                                                                                                                                                                                    | 0811005368/29/06/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.</p> <p>The case stands deferred.</p> |                                             |

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|---------------------------|---------------------------------------------|
| Case No.                  | 102 / NC/4/MEET/Sep/202425/12               |
| Case Status               | Case Rejected                               |
| Party Name                | SHUCHI FRICTION ADDITIVES PRIVATE LIMITED   |
| Meeting Number and Date   | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number            | HQRNORM APPLY 00001843AM23                  |
| RA File Number            | 04AX04000312 AM23                           |
| Licence No and Date       | 0411003603/04/07/2022                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per the agenda and noted that the description of import and export is the same. Accordingly, the committee decided to reject the case.

RA may take necessary action subject to compliance with other usual conditions of the HBP.

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| Case No.                                                                                                                                                    | 103 / NC/4/MEET/Sep/202425/12               |                      |                 |
| Case Status                                                                                                                                                 | Case Approved                               |                      |                 |
| Party Name                                                                                                                                                  | JACOBI CARBONS INDIA PRIVATE LIMITED        |                      |                 |
| Meeting Number and Date                                                                                                                                     | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                      |                 |
| HQ File Number                                                                                                                                              | HQRNORM APPLY 00001853AM23                  |                      |                 |
| RA File Number                                                                                                                                              | 32AX04000109 AM23                           |                      |                 |
| Licence No and Date                                                                                                                                         | 3211003310/05/07/2022                       |                      |                 |
| Norms Committee Decision:                                                                                                                                   |                                             |                      |                 |
| The committee considered the case as per the agenda and based on recommendation of technical authority the committee decided to approve the norms as under: |                                             |                      |                 |
|                                                                                                                                                             |                                             |                      |                 |
| Export item                                                                                                                                                 | Qty                                         | Import item          | Qty recommended |
| ACTIVATED CARBON (93981LBS) PACKED IN FLEXBILE INTERMEDIATE BULK CONTAINER QTY - N.W.=42718.45KGS                                                           | 42718 kg.                                   | RAW ACTIVATED CARBON | 42932 Kg.       |
| RA may take necessary action subject to compliance with other usual conditions of the HBP.                                                                  |                                             |                      |                 |

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|---------------------------|---------------------------------------------|
| Case No.                  | 104 / NC/4/MEET/Sep/202425/12               |
| Case Status               | Case Approved                               |
| Party Name                | SERVO PLASTICS PRIVATE LIMITED              |
| Meeting Number and Date   | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number            | HQRNORM APPLY 00002049AM23                  |
| RA File Number            | 02AX04000206 AM23                           |
| Licence No and Date       | 0211002697/14/07/2022                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per the agenda and based on recommendation of technical authority, the committee decided to approve the norms as under:

| Export item                                                                                                  | Qty    | Sn. | Import item       | Qty recommended |
|--------------------------------------------------------------------------------------------------------------|--------|-----|-------------------|-----------------|
| Plastic Master Batch (Containing 61+/-1% Calcium Carbonate, 40+/-1% Polypropylene, and 1+/-1% SABOSTAB UV70) | 500 MT | 1   | CALCIUM CARBONATE | 305 MT          |
|                                                                                                              |        | 2   | POLYPROPYLENE     | 200 MT          |
|                                                                                                              |        | 3   | SABOSTAB UV70     | 5 MT            |

RA may take necessary action subject to compliance with other usual conditions of the HBP.

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| Case No.                                                                                                                                      | 105 / NC/4/MEET/Sep/202425/12               |
| Case Status                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                    | ANAR CHEMICALS LLP                          |
| Meeting Number and Date                                                                                                                       | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                | HQRNORM APPLY 00002144AM23                  |
| RA File Number                                                                                                                                | 08AX04000656 AM23                           |
| Licence No and Date                                                                                                                           | 0811005562/19/07/2022                       |
| Norms Committee Decision:                                                                                                                     |                                             |
| The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. |                                             |
| The case stands deferred.                                                                                                                     |                                             |

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|-------------------------|---------------------------------------------|
| Case No.                | 106 / NC/4/MEET/Sep/202425/12               |
| Case Status             | Case Deferred                               |
| Party Name              | STERLING AUXILIARIES PVT LTD                |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00002145AM23                  |
| RA File Number          | 03AX04002250 AM23                           |

|                                                                                                                                                                                                                        |                       |
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| Licence No and Date                                                                                                                                                                                                    | 0311016446/19/07/2022 |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.</p> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                              | 107 / NC/4/MEET/Sep/202425/12               |      |                                                         |                  |
| Case Status                                                                                                                                                                                                                                                                                           | Case Approved                               |      |                                                         |                  |
| Party Name                                                                                                                                                                                                                                                                                            | MERIT POLYMERS PRIVATE LIMITED              |      |                                                         |                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                               | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |      |                                                         |                  |
| HQ File Number                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00002146AM23                  |      |                                                         |                  |
| RA File Number                                                                                                                                                                                                                                                                                        | 03AX04002067 AM23                           |      |                                                         |                  |
| Licence No and Date                                                                                                                                                                                                                                                                                   | 0311016447/19/07/2022                       |      |                                                         |                  |
| Norms Committee Decision:                                                                                                                                                                                                                                                                             |                                             |      |                                                         |                  |
| The committee considered the case as per the agenda and based on recommendation of tech authority and taking cue form approved norms in NC Meeting No- NC/4/MEET/FEB/202223/18 dated 18.02.2023, the committee decided to approve the ad-hoc norms as under:                                          |                                             |      |                                                         |                  |
| Export item                                                                                                                                                                                                                                                                                           | Qty.                                        | S.N. | Import item                                             | Qty. Recommended |
| Color Master Batches Net contents per kg.: -1) Relevant Polymers such as Polyethylene (LLDPE Granules)0.550 kg(2) Titanium Dioxide (Multiple Grades) 0.350 kg 3) Relevant Colour Pigment 0.030 kg 4) Optical Brightener 0.002 kg 5) Additives 0.010 kg 6) Wax 0.008 kg 7) Calcium Carbonate 0.050 kg) | 1 Kg.                                       | 1    | Relevant Polymers such as Polyethylene (LLDPE Granules) | 0.5665 Kg.       |
|                                                                                                                                                                                                                                                                                                       |                                             | 2    | Titanium Dioxide (Multiple Grades)                      | 0.3605 Kg.       |
|                                                                                                                                                                                                                                                                                                       |                                             | 3    | Relevant Colour Pigment                                 | 0.0309 Kg.       |
|                                                                                                                                                                                                                                                                                                       |                                             | 4    | Optical Brightener                                      | 0.00206 Kg.      |
|                                                                                                                                                                                                                                                                                                       |                                             | 5    | Additives UV / Antioxidant                              | 0.0103 kg.       |
|                                                                                                                                                                                                                                                                                                       |                                             | 6    | Wax                                                     | 0.00824 Kg.      |

|  |  |   |                   |            |
|--|--|---|-------------------|------------|
|  |  | 7 | Calcium Carbonate | 0.0515 Kg. |
|--|--|---|-------------------|------------|

The RA concerned may take necessary action subject to compliance with other usual conditions on HBP

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 108 / NC/4/MEET/Sep/202425/12               |
| Case Status             | Case Approved                               |
| Party Name              | BAJAJ POLYBLENDS PRIVATE LIMITED            |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00002183AM23                  |
| RA File Number          | 50AX04000034 AM23                           |
| Licence No and Date     | 5011000526/21/07/2022                       |

Norms Committee Decision:

The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the norms as under:

| Export item                                                                                                                                                                            | Qty         | Import item        | Qty recommended |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|--------------------|-----------------|
| FILLER MASTERBATCH (CACO3 BASED) (PLASTSTIFF, PLASTSTIFF PREMIUM, PLAST FAB PLAST FAB PREMIUM) CONTAINING RAW MATERIAL POLYPROPYLENE (PP) 235000 KGS AND CALCIUM CARBONATE 765000 KGS. | 1000000 Kg. | POLYPROPYLENE (PP) | 242050 Kg.      |
|                                                                                                                                                                                        |             | CALCIUM CARBONATE  | 787950 Kg.      |

RA may take necessary action subject to compliance with other usual conditions of the HBP.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 109 / NC/4/MEET/Sep/202425/12               |
| Case Status             | Case Approved                               |
| Party Name              | VIKING SPIRITS                              |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00002212AM23                  |
| RA File Number          | 06AX04000033 AM23                           |
| Licence No and Date     | 0611001340/22/07/2022                       |

Norms Committee Decision:

The Committee considered the case as per agenda and decided that in compliance with policy circular No. 5 (RE2013)/2014-2019 dated 14.08.2013 and Policy Circular No. 12/2015-20 dated 28.08.2018, RA may take necessary action.

|                                                                                                                                                                                                                        |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                               | 110 / NC/4/MEET/Sep/202425/12               |
| Case Status                                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                                             | SUNFLAG CHEMICALS PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                         | HQRNORM APPLY 00002278AM23                  |
| RA File Number                                                                                                                                                                                                         | 05AX04001169 AM23                           |
| Licence No and Date                                                                                                                                                                                                    | 0511013973/26/07/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.</p> <p>The case stands deferred.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 111 / NC/4/MEET/Sep/202425/12               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | BEE CHEMS                                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00002287AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 06AX04000149 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 0611001493/26/07/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process giving complete chemical reaction indicating molecular weight of both reactants and products, indicating yield of the reaction.</li> <li>2. Calculation of the requirement of raw materials based on Chemical reaction.</li> <li>3. End use of Export item.</li> </ol> |                                             |

## 4. Production/Consumption Data for the last three years duly certified by CA.

The case stands for deferred.

|                                                                                                                                                                                                                       |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                              | 112 / NC/4/MEET/Sep/202425/12               |
| Case Status                                                                                                                                                                                                           | Case Deferred                               |
| Party Name                                                                                                                                                                                                            | PMC RUBBER CHEMICALS INDIA PRIVATE LIMITED  |
| Meeting Number and Date                                                                                                                                                                                               | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                        | HQRNORM APPLY 00002323AM23                  |
| RA File Number                                                                                                                                                                                                        | 02AX04000108 AM23                           |
| Licence No and Date                                                                                                                                                                                                   | 0211002767/28/07/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.</p> <p>The case stands deferred</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                 |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                        | 113 / NC/4/MEET/Sep/202425/12               |
| Case Status                                                                                                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                      | CROPNOSYS (INDIA) PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                         | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00002337AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                  | 03AX04002444 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                             | 0311016694/29/07/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to appear before Norms Committee for Personal hearing to explain their case.</p> <p>The case stands for deferred</p> |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 114 / NC/4/MEET/Sep/202425/12               |
| Case Status             | Case Approved                               |
| Party Name              | KWALICHEM PRIVATE LIMITED                   |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00002349AM23                  |
| RA File Number          | 03AX04002273 AM23                           |
| Licence No and Date     | 0311016709/29/07/2022                       |

**Norms Committee Decision:**

The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the norms as under:

| Export item       | Qty   | Import item                         | Qty recommended                         |
|-------------------|-------|-------------------------------------|-----------------------------------------|
| PIGMENT YELLOW 13 | 1 Kg. | DICHLORO BENZIDINE DIHYDRO CHLORIDE | 0.465 Kg.                               |
|                   |       | ACETOACETANILIDE                    | 0.325 Kg.                               |
|                   |       | ACETO ACET META XYLIDIDE            | 0.350 Kg.                               |
|                   |       | SULPHAMIC ACID                      | 0.005 Kg.                               |
|                   |       | ACETIC ACID                         | Not allowed (as Not shown in chemistry) |
|                   |       | CAUSTIC SODA                        | 0.150 Kg.                               |
|                   |       | SODIUM NITRITE                      | 0.253 Kg.                               |

RA may take necessary action subject to compliance with other usual conditions of the HBP.

|             |                                            |
|-------------|--------------------------------------------|
| Case No.    | 115 / NC/4/MEET/Sep/202425/12              |
| Case Status | Case Approved                              |
| Party Name  | PARIJAT INDUSTRIES (INDIA) PRIVATE LIMITED |

|                                                                                                                                                                                       |                                             |                                                 |                 |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|-------------------------------------------------|-----------------|
| Meeting Number and Date                                                                                                                                                               | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                                                 |                 |
| HQ File Number                                                                                                                                                                        | HQRNORM APPLY 00002836AM23                  |                                                 |                 |
| RA File Number                                                                                                                                                                        | 05AX04001483 AM23                           |                                                 |                 |
| Licence No and Date                                                                                                                                                                   | 0511014530/29/08/2022                       |                                                 |                 |
| Norms Committee Decision:                                                                                                                                                             |                                             |                                                 |                 |
| The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the norms as under: |                                             |                                                 |                 |
| Export item                                                                                                                                                                           | Qty                                         | Import item                                     | Qty recommended |
| Nicosulfuron 4 % SC QUALITY STANDARD                                                                                                                                                  | 1 Ltr.                                      | Nicosulfuron Technical 95% Min QUALITY STANDARD | 0.0384 Kg.      |
| RA may take necessary action subject to compliance with other usual conditions of the HBP.                                                                                            |                                             |                                                 |                 |

|                                                                                                                                                                                                                                                             |                                             |                  |  |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|------------------|--|
| Case No.                                                                                                                                                                                                                                                    | 116 / NC/4/MEET/Sep/202425/12               |                  |  |
| Case Status                                                                                                                                                                                                                                                 | Case Approved                               |                  |  |
| Party Name                                                                                                                                                                                                                                                  | SGM PAPER PRODUCTS                          |                  |  |
| Meeting Number and Date                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                  |  |
| HQ File Number                                                                                                                                                                                                                                              | HQRNORM APPLY 00002859AM23                  |                  |  |
| RA File Number                                                                                                                                                                                                                                              | 05AX04001543 AM23                           |                  |  |
| Licence No and Date                                                                                                                                                                                                                                         | 0511014558/30/08/2022                       |                  |  |
| Norms Committee Decision:                                                                                                                                                                                                                                   |                                             |                  |  |
| The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the norms as under:                                                                       |                                             |                  |  |
| <b>Export Item Name:</b> PU NOTEBOOK/ PU NOTEBOOK CASE BOUND/PU NOTEBOOK SOFT TOUCH ((Net content of Printing Paper (50-150 GSM) 87500 Kg, Paper Board (300-1100 GSM) 9400 Kg & PU Book Cover (Synthetic Leather (280+/-10% GSM) (10730 Kg) (38500 SQ MTR)) |                                             |                  |  |
| <b>Qty:</b> 108000 Kg                                                                                                                                                                                                                                       |                                             |                  |  |
| <b>Import items:</b>                                                                                                                                                                                                                                        |                                             |                  |  |
| S. No.                                                                                                                                                                                                                                                      | Item Description                            | Qty. recommended |  |

|                                                                                            |                                              |              |
|--------------------------------------------------------------------------------------------|----------------------------------------------|--------------|
| 1                                                                                          | Printing Paper 50-150 GSM (Uncoated)         | 98000 Kg     |
| 2                                                                                          | Paper Board 300-1100 GSM (Uncoated)          | 9870 Kg      |
| 3                                                                                          | PU Book Cover Synthetic Leather 280 GSM+-10% | 40425 Sq. Mt |
| RA may take necessary action subject to compliance with other usual conditions of the HBP. |                                              |              |

|                                                                                                                                                                                       |                                             |                                       |                 |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|---------------------------------------|-----------------|
| Case No.                                                                                                                                                                              | 117 / NC/4/MEET/Sep/202425/12               |                                       |                 |
| Case Status                                                                                                                                                                           | Case Approved                               |                                       |                 |
| Party Name                                                                                                                                                                            | FRESENIUS KABI ONCOLOGY LIMITED             |                                       |                 |
| Meeting Number and Date                                                                                                                                                               | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                                       |                 |
| HQ File Number                                                                                                                                                                        | HQRNORM APPLY 00003406AM23                  |                                       |                 |
| RA File Number                                                                                                                                                                        | 05AX04001580 AM23                           |                                       |                 |
| Licence No and Date                                                                                                                                                                   | 0511015025/27/09/2022                       |                                       |                 |
| Norms Committee Decision:                                                                                                                                                             |                                             |                                       |                 |
| The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the norms as under: |                                             |                                       |                 |
|                                                                                                                                                                                       |                                             |                                       |                 |
| Export item                                                                                                                                                                           | Qty                                         | Import item                           | Qty recommended |
| Oxaliplatin BP / Ph.Eur / USP Anti Cancer Bulk Drug                                                                                                                                   | 1 Grm.                                      | Platinum (Sponge Powder)              | 0.765Grm.       |
|                                                                                                                                                                                       |                                             | (1R,2R)-(-)-1,2-Diamino Cyclo Hexane. | 0.540Grm        |
| RA may take necessary action subject to compliance with other usual conditions of the HBP.                                                                                            |                                             |                                       |                 |

|                |                                             |  |  |
|----------------|---------------------------------------------|--|--|
| Case No.       | 118 / NC/4/MEET/Sep/202425/12               |  |  |
| Case Status    | Case Rejected                               |  |  |
| Party Name     | MARICO LIMITED                              |  |  |
| Meeting Number | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |  |  |

|                                                                                                                                                                                                                                                                                                                                                                                          |                            |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|
| and Date                                                                                                                                                                                                                                                                                                                                                                                 |                            |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM APPLY 00003422AM23 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                           | 03AX04003208 AM23          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                      | 0311018221/28/09/2022      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that the firm has submitted a reply stating that the subject Advance Authorization was surrendered at RA- Mumbai. Accordingly, the committee decided to close the case.</p> <p>The RA concerned may take necessary action subject to compliance with other usual conditions on HBP</p> |                            |

|                                                                                                                                                                                                                        |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                               | 119 / NC/4/MEET/Sep/202425/12               |
| Case Status                                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                                             | VIJAYNAGAR BIO-TECH PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                         | HQRNORM APPLY 00003488AM23                  |
| RA File Number                                                                                                                                                                                                         | 26AX04000053 AM23                           |
| Licence No and Date                                                                                                                                                                                                    | 2611000724/30/09/2022                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.</p> <p>The case stands deferred.</p> |                                             |

|                           |                                             |
|---------------------------|---------------------------------------------|
| Case No.                  | 120 / NC/4/MEET/Sep/202425/12               |
| Case Status               | Case Approved                               |
| Party Name                | ATUL LIMITED                                |
| Meeting Number and Date   | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number            | HQRNORM APPLY 00003736AM23                  |
| RA File Number            | 08AX04001075 AM23                           |
| Licence No and Date       | 0811006254/14/10/2022                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the norms as under:

| Export item                                    | Qty    | Import item                            | Qty recommended |
|------------------------------------------------|--------|----------------------------------------|-----------------|
| 2,4-D Ethyl Hexyl Ester 660 EC (G / L as Acid) | 1 Ltr. | 2,4 Dichloro Phenoxy Acetic Acid (98%) | 0.703 Kg.       |

RA may take necessary action subject to compliance with other usual conditions of the HBP.

|                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                      | 121 / NC/4/MEET/Sep/202425/12               |
| Case Status                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                    | HEUBACH COLORANTS INDIA LIMITED             |
| Meeting Number and Date                                                                                                                       | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                | HQRNORM APPLY 00003764AM23                  |
| RA File Number                                                                                                                                | 03AX04003572 AM23                           |
| Licence No and Date                                                                                                                           | 0311018616/17/10/2022                       |
| Norms Committee Decision:                                                                                                                     |                                             |
| The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. |                                             |
| The case stands deferred.                                                                                                                     |                                             |

|                           |                                                 |
|---------------------------|-------------------------------------------------|
| Case No.                  | 122 / NC/4/MEET/Sep/202425/12                   |
| Case Status               | Case Approved                                   |
| Party Name                | JOHNSON MATTHEY CHEMICALS INDIA PRIVATE LIMITED |
| Meeting Number and Date   | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024     |
| HQ File Number            | HQRNORM APPLY 00003969AM23                      |
| RA File Number            | 03AX04003491 AM23                               |
| Licence No and Date       | 0311018936/31/10/2022                           |
| Norms Committee Decision: |                                                 |

The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the norms as under:

| Export Item                    | Quantity | Import item             | Quantity Recommended |
|--------------------------------|----------|-------------------------|----------------------|
| 5% Platinum On Carbon Catalyst | 800 Kg.  | Platinum metal (Sponge) | 40 Kg.               |

RA may take necessary action subject to compliance with other usual conditions of the HBP

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 123 / NC/4/MEET/Sep/202425/12               |
| Case Status             | Case Approved                               |
| Party Name              | CROWN DECOR PRIVATE LIMITED                 |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00004207AM23                  |
| RA File Number          | 08AX04001266 AM23                           |
| Licence No and Date     | 0811006393/09/11/2022                       |

Norms Committee Decision:

The committee considered the case as per the agenda and other relevant paper and after detailed deliberation and based on recommendation of technical authority and cue from SION H-68 the committee decided to approve the ad-hoc norms as under:

**Export Item:**

| Sl. No. | Item Description                                                                                            | Quantity (KG)                                         |
|---------|-------------------------------------------------------------------------------------------------------------|-------------------------------------------------------|
| 1       | DOUBLE SIDE DECORATIVE LAMINATES (WITH BARRIER PAPER) THICKNESS 6.00 MM<br><br>AS PER ADVANCE AUTHORISATION | 1 SQ. MTR. X 10 MM THICKNESS OF WT. 14.50 KG +/- 2.5% |

**Import Item:**

| Sl. No. | Item Description | Quantity Recommended                                      |
|---------|------------------|-----------------------------------------------------------|
| 1.      | BASE PAPER       | 0.214 KG OR APPLIED QUANTITY WHICHEVER IS LESS            |
| 2.      | TISSUE PAPER     | 0.027 KG OR APPLIED QUANTITY WHICHEVER IS LESS            |
| 3.      | PHENOL           | 3.344 KG OR APPLIED QUANTITY WHICHEVER IS LESS            |
| 4.      | MELAMINE         | 0.362 KG OR APPLIED QUANTITY WHICHEVER IS LESS            |
| 5.      | Protective film  | As per packing policy                                     |
| 6.      | Flexiglas Film   | Deleted, as not given in SION and justification not given |

Note: 1. The above norms are based on 10.00 MM Thickness with Average Weight of 14.5 KG +/- 2.5% and are applicable on 6.00 MM.

2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft Paper to be allowed may be arrived by adopting Formula:

$A \times B / C$

Where

A= Qty. allowed for 10.00 MM Thickness of Wt. 14.5 KG +/- 2.5%.

B= The Thickness or Wt./Sq. Meter of Decorative Laminates proposed to be exported.

C= Either the Standard Thickness of 10.00 MM or the Standard Wt. of 14.5 KG/Sq. Meter of 10.00 MM Thickness.

3. The Quantity of other items viz. Base Paper, Tissue Paper, and Melamine will remain unchanged irrespective of change of Thickness and Weight of Decorative Laminates to be exported.

RA may take necessary action subject to compliance with other usual conditions of the HBP.

|             |                               |
|-------------|-------------------------------|
| Case No.    | 124 / NC/4/MEET/Sep/202425/12 |
| Case Status | Case Approved                 |

|                                                                                                                                                                                                                                                                             |                                             |                                          |                  |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|------------------------------------------|------------------|
| Party Name                                                                                                                                                                                                                                                                  | ATUL LIMITED                                |                                          |                  |
| Meeting Number and Date                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                                          |                  |
| HQ File Number                                                                                                                                                                                                                                                              | HQRNORM APPLY 00004496AM23                  |                                          |                  |
| RA File Number                                                                                                                                                                                                                                                              | 08AX04001334 AM23                           |                                          |                  |
| Licence No and Date                                                                                                                                                                                                                                                         | 0811006490/21/11/2022                       |                                          |                  |
| Norms Committee Decision:                                                                                                                                                                                                                                                   |                                             |                                          |                  |
| The committee considered the case as per the agenda and other relevant paper and noted that the firm has submitted their reply. After detailed deliberation and based on recommendation of technical authority, the committee decided to approve the ad-hoc norms as under: |                                             |                                          |                  |
| Export item                                                                                                                                                                                                                                                                 | Qty.                                        | Import item                              | Qty. Recommended |
| 2,4 D dimethylamine Salt (600 gms/litre of 2,4 D Acid content)                                                                                                                                                                                                              | 1 Ltr.                                      | Phenol                                   | 0.417 kg.        |
|                                                                                                                                                                                                                                                                             |                                             | Mono Chloro Acetic Acid                  | 0.346 kg.        |
|                                                                                                                                                                                                                                                                             |                                             | Caustic Soda                             | 0.040 kg.        |
|                                                                                                                                                                                                                                                                             |                                             | Dimethylamine 40% w/w (Aqueous solution) | 0.333 kg.        |
| RA may take necessary action subject to compliance with other usual conditions of the HBP                                                                                                                                                                                   |                                             |                                          |                  |

|                                                                                                                                                                                                  |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                         | 125 / NC/4/MEET/Sep/202425/12               |
| Case Status                                                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                                                       | MEH INDIA OVERSEAS PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                          | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                   | HQRNORM APPLY 00004653AM23                  |
| RA File Number                                                                                                                                                                                   | 05AX04002512 AM23                           |
| Licence No and Date                                                                                                                                                                              | 0511016064/28/11/2022                       |
| Norms Committee Decision:                                                                                                                                                                        |                                             |
| The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the following: |                                             |

1. To indicate manufacturing process indicating stage wise wastage of raw materials.
2. Weight of import and export items.
3. To fill indigenous items in 4 Annexure.

The case stands deferred.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 126 / NC/4/MEET/Sep/202425/12               |
| Case Status             | Case Approved                               |
| Party Name              | UNITED MUD-CHEM PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00004992AM23                  |
| RA File Number          | 03AX04004638 AM23                           |
| Licence No and Date     | 0311019987/14/12/2022                       |

Norms Committee Decision:

The committee considered the case as per the agenda and other relevant paper and noted that the firm has submitted their reply. After detailed deliberation and based on recommendation of technical authority, the committee decided to approve the ad-hoc norms as under:

| Export item              | Qty.   | Import item                 | Qty. Recommended |
|--------------------------|--------|-----------------------------|------------------|
| Lubricating Oil Additive | 511 MT | 1214 Alcohol                | 96.579 MT        |
|                          |        | Cetyl Stearyl Alcohol 50/50 | 53.655 MT        |
|                          |        | Cetyl Stearl 30/70          | 27.18 MT         |

RA may take necessary action subject to compliance with other usual conditions of the HBP.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 127 / NC/4/MEET/Sep/202425/12               |
| Case Status             | Case Rejected                               |
| Party Name              | SHUCHI FRICTION ADDITIVES PRIVATE LIMITED   |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00005648AM23                  |

|                                                                                                                                                                                                                                                                                                                      |                       |
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| RA File Number                                                                                                                                                                                                                                                                                                       | 04AX04000884 AM23     |
| Licence No and Date                                                                                                                                                                                                                                                                                                  | 0411004743/10/01/2023 |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that the description of import and export is the same. Accordingly, the committee decided to reject the case.</p> <p>RA may take necessary action subject to compliance with other usual conditions of the HBP</p> |                       |

|                                                                                                                                                                                              |                                                                                                             |                                                          |  |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------|----------------------------------------------------------|--|
| Case No.                                                                                                                                                                                     | 128 / NC/4/MEET/Sep/202425/12                                                                               |                                                          |  |
| Case Status                                                                                                                                                                                  | Case Approved                                                                                               |                                                          |  |
| Party Name                                                                                                                                                                                   | CROWN DECOR PRIVATE LIMITED                                                                                 |                                                          |  |
| Meeting Number and Date                                                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024                                                                 |                                                          |  |
| HQ File Number                                                                                                                                                                               | HQRNORM APPLY 00005731AM23                                                                                  |                                                          |  |
| RA File Number                                                                                                                                                                               | 08AX04001621 AM23                                                                                           |                                                          |  |
| Licence No and Date                                                                                                                                                                          | 0811007010/16/01/2023                                                                                       |                                                          |  |
| Norms Committee Decision:                                                                                                                                                                    |                                                                                                             |                                                          |  |
| The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the ad-hoc norms as under: |                                                                                                             |                                                          |  |
| Export Item:                                                                                                                                                                                 |                                                                                                             |                                                          |  |
| Sl. No.                                                                                                                                                                                      | Item Description                                                                                            | Quantity (KG)                                            |  |
| 1                                                                                                                                                                                            | DOUBLE SIDE DECORATIVE LAMINATES (WITH BARRIER PAPER) THICKNESS 6.00 MM<br><br>AS PER ADVANCE AUTHORISATION | 1 SQ. MTR. X 10 MM THICKNESS OF WT. 14.50 KG<br>+/- 2.5% |  |
| Import Item:                                                                                                                                                                                 |                                                                                                             |                                                          |  |
| Sl. No.                                                                                                                                                                                      | Item Description                                                                                            | Quantity Recommended                                     |  |
| 1.                                                                                                                                                                                           | BASE PAPER                                                                                                  | 0.214 KG OR APPLIED QUANTITY WHICHEVER IS LESS           |  |

|    |                 |                                                           |
|----|-----------------|-----------------------------------------------------------|
| 2. | TISSUE PAPER    | 0.027 KG OR APPLIED QUANTITY WHICHEVER IS LESS            |
| 3. | PHENOL          | 3.344 KG OR APPLIED QUANTITY WHICHEVER IS LESS            |
| 4. | MELAMINE        | 0.362 KG OR APPLIED QUANTITY WHICHEVER IS LESS            |
| 5. | Protective film | As per packing policy                                     |
| 6. | Flexiglas Film  | Deleted, as not given in SION and justification not given |

Note: 1. The above norms are based on 10.00 MM Thickness with Average Weight of 14.5 KG +/- 2.5% and are applicable on 6.00 MM.

2. In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft Paper to be allowed may be arrived by adopting Formula:

$A \times B / C$

Where

A= Qty. allowed for 10.00 MM Thickness of Wt. 14.5 KG +/- 2.5%.

B= The Thickness or Wt./Sq. Meter of Decorative Laminates proposed to be exported.

C= Either the Standard Thickness of 10.00 MM or the Standard Wt. of 14.5 KG/Sq. Meter of 10.00 MM Thickness.

3. The Quantity of other items viz. Base Paper, Tissue Paper, and Melamine will remain unchanged irrespective of change of Thickness and Weight of Decorative Laminates to be exported.

RA may take necessary action subject to compliance with other usual conditions of the HBP.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 129 / NC/4/MEET/Sep/202425/12               |
| Case Status             | Case Deferred                               |
| Party Name              | SYNERGIA SCIENCES PRIVATE LIMITED           |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number          | HQRNORM APPLY 00006089AM23                  |
| RA File Number          | 03AX04005367 AM23                           |

|                                                                                                                                                                                                                        |                       |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| Licence No and Date                                                                                                                                                                                                    | 0311021164/06/02/2023 |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.</p> <p>The case stands deferred.</p> |                       |

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| Case No.                                                                                                                                                                                                                                                                                                                   | 130 / NC/4/MEET/Sep/202425/12               |
| Case Status                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                 | KELVIN NATURAL MINT PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00006280AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                             | 05AX04003222 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                        | 0511017302/13/02/2023                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and noted that the firm has not responded to the PH letter sent via email dated 12.10.2024. The committee decided to give the firm a final chance for personal hearing to explain their case.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                               | 131 / NC/4/MEET/Sep/202425/12               |
| Case Status                                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                                             | NATIONAL CHEMICAL INDUSTRIES                |
| Meeting Number and Date                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                         | HQRNORM APPLY 00006342AM23                  |
| RA File Number                                                                                                                                                                                                         | 03AX04005526 AM23                           |
| Licence No and Date                                                                                                                                                                                                    | 0311021466/15/02/2023                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.</p> <p>The case stands deferred.</p> |                                             |

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|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|-------------|------------------|
| Case No.                                                                                                                                                                                     | 132 / NC/4/MEET/Sep/202425/12               |             |                  |
| Case Status                                                                                                                                                                                  | Case Approved                               |             |                  |
| Party Name                                                                                                                                                                                   | HINDUSTAN PLATINUM PRIVATE LIMITED          |             |                  |
| Meeting Number and Date                                                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |             |                  |
| HQ File Number                                                                                                                                                                               | HQRNORM APPLY 00006604AM23                  |             |                  |
| RA File Number                                                                                                                                                                               | 03AX04005772 AM23                           |             |                  |
| Licence No and Date                                                                                                                                                                          | 0311021730/27/02/2023                       |             |                  |
| Norms Committee Decision:                                                                                                                                                                    |                                             |             |                  |
| The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the ad-hoc norms as under: |                                             |             |                  |
| Export item                                                                                                                                                                                  | Qty.                                        | Import item | Qty. Recommended |
| 5% PALLADIUM ON CALCIUM CARBONATE CATALYST (NET CONTENT OF PALLADIUM- 50.00 KGS)                                                                                                             | 1000 kg.                                    | PALLADIUM   | 50 kg.           |
| RA may take necessary action subject to compliance with other usual conditions of the HBP.                                                                                                   |                                             |             |                  |

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|-----------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                      | 133 / NC/4/MEET/Sep/202425/12               |
| Case Status                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                    | VASUDHA CHEMICALS PVT LTD                   |
| Meeting Number and Date                                                                                                                       | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                | HQRNORM APPLY 00007353AM23                  |
| RA File Number                                                                                                                                | 03AX04006317 AM23                           |
| Licence No and Date                                                                                                                           | 0311022659/31/03/2023                       |
| Norms Committee Decision:                                                                                                                     |                                             |
| The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. |                                             |
| The case stands deferred.                                                                                                                     |                                             |

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|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 134 / NC/4/MEET/Sep/202425/12               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | GTF PRIVATE LIMITED                         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00000036AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 08AX04002160 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0811007777/06/04/2023                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Weight of Import and export in Kg terms.</li> <li>2. Composition of FIBER GLASS GRID COMPOSITE.</li> <li>3. Calculation of requirement of all the raw materials (both imported and indigenous), indicating net content and wastage (in Kg terms).</li> <li>4. Annexure 4 E filled and attached to application is not correct, therefore, to fill it correctly, indicating indigenous items.</li> </ol> <p>The case stands deferred.</p> |                                             |

|                                                                                                                                                                                              |                                             |      |                  |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|------|------------------|
| Case No.                                                                                                                                                                                     | 135 / NC/4/MEET/Sep/202425/12               |      |                  |
| Case Status                                                                                                                                                                                  | Case Approved                               |      |                  |
| Party Name                                                                                                                                                                                   | MAHALAXMI POLYPACK PRIVATE LIMITED          |      |                  |
| Meeting Number and Date                                                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |      |                  |
| HQ File Number                                                                                                                                                                               | HQRNORM APPLY 00000089AM24                  |      |                  |
| RA File Number                                                                                                                                                                               | 05AX04003706 AM23                           |      |                  |
| Licence No and Date                                                                                                                                                                          | 0511018209/11/04/2023                       |      |                  |
| Norms Committee Decision:                                                                                                                                                                    |                                             |      |                  |
| The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the ad-hoc norms as under: |                                             |      |                  |
| Export item                                                                                                                                                                                  |                                             | Qty. | Import item      |
|                                                                                                                                                                                              |                                             |      | Qty. Recommended |

|                                                                                                                                                                                          |        |                                               |            |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------|-----------------------------------------------|------------|
| CALCIUM CARBONATE BASED FILLER<br>MASTER BATCH GRADE: CAOCARB 218<br><br>NET CONTENT: CALCIUM CARBONATE<br>GRADE: CAOCARB 218 - (76.77%) 383.850<br>MT, PP GRANULES - (23.23%) 116.15 MT | 500 MT | CALCIUM<br>CARBONATE<br>GRADE: CAOCARB<br>218 | 390.450 MT |
|                                                                                                                                                                                          |        | PP GRANULES                                   | 118.160 MT |

RA may take necessary action subject to compliance with other usual conditions of the HBP.

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| Case No.                                                                                                                                                                                     | 136 / NC/4/MEET/Sep/202425/12               |                                                                         |                  |
| Case Status                                                                                                                                                                                  | Case Approved                               |                                                                         |                  |
| Party Name                                                                                                                                                                                   | VALSTAND                                    |                                                                         |                  |
| Meeting Number and Date                                                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                                                                         |                  |
| HQ File Number                                                                                                                                                                               | HQRNORM APPLY 00000143AM24                  |                                                                         |                  |
| RA File Number                                                                                                                                                                               | 07AX04001950 AM23                           |                                                                         |                  |
| Licence No and Date                                                                                                                                                                          | 0711007332/12/04/2023                       |                                                                         |                  |
| Norms Committee Decision:                                                                                                                                                                    |                                             |                                                                         |                  |
| The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the ad-hoc norms as under: |                                             |                                                                         |                  |
| Export item                                                                                                                                                                                  | Qty.                                        | Import item                                                             | Qty. Recommended |
| Silver Alloy with Gold - AG Content -61% & Au Content 39.0%<br><br>Net Content of Import items Silver 6100gms & Gold 3900gms                                                                 | 10000 Gms.                                  | GOLD METAL<br>BAR/INGOT/MINTED<br>BAR/CAST BAR Purity 99.9% to 99.99%   | 3900 Gms         |
|                                                                                                                                                                                              |                                             | SILVER METAL<br>BAR/INGOT/MINTED<br>BAR/CAST BAR Purity 99.9% to 99.99% | 6100 Gms         |
| RA may take necessary action subject to compliance with other usual conditions of the HBP.                                                                                                   |                                             |                                                                         |                  |

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| Case No.                                                                                                                                                                                                                                                                                                                    | 137 / NC/4/MEET/Sep/202425/12               |
| Case Status                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                  | SAVITA POLYMERS LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                     | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00000220AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                              | 03AX04005069 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                         | 0311022834/17/04/2023                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish net content of each import item in export and % wastage claimed.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 138 / NC/4/MEET/Sep/202425/12               |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | PRIVI SPECIALITY CHEMICALS LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00000498AM24                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 03AX04000370 AM24                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0311023227/01/05/2023                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. COA of import item alpha pinene extra pure from supplier,</li> <li>2. COA of export item</li> <li>3. Qty of co product produced and their commercial value.</li> </ol> <p>The case stands deferred.</p> |                                             |

|          |                               |
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| Case No. | 139 / NC/4/MEET/Sep/202425/12 |
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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|----------------------|------------------|
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Approved                               |                      |                  |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                            | KEDIA CARBON PRIVATE LIMITED                |                      |                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                      |                  |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00000809AM24                  |                      |                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                        | 02AX04000081 AM24                           |                      |                  |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                   | 0211004385/12/05/2023                       |                      |                  |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                             |                                             |                      |                  |
| The committee considered the case as per the agenda and noted that the firm has given their reply enclosing COA report of Import and export item, manufacturing process etc. They are adding 5% indigenous item Creosote oil and melting the hard pitch at a temperature 300-degree Celsius. After detailed deliberation and based recommendation of technical authority, the committee decided to approve the ad-hoc norms as under: |                                             |                      |                  |
| Export item                                                                                                                                                                                                                                                                                                                                                                                                                           | Qty.                                        | Import item          | Qty. Recommended |
| LIQUID COAL TAR PITCH                                                                                                                                                                                                                                                                                                                                                                                                                 | 1429 MT.                                    | COAL TAR PITCH SOLID | 1429 MT          |
| RA may take necessary action subject to compliance with other usual conditions of the HBP.                                                                                                                                                                                                                                                                                                                                            |                                             |                      |                  |

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| Case No.                                                                                                                                      | 140 / NC/4/MEET/Sep/202425/12               |
| Case Status                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                    | KRISHNA ENZYTECH PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                       | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                | HQRNORM APPLY 00000837AM24                  |
| RA File Number                                                                                                                                | 31AX04000031 AM24                           |
| Licence No and Date                                                                                                                           | 3111002277/15/05/2023                       |
| Norms Committee Decision:                                                                                                                     |                                             |
| The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. |                                             |
| The case stands deferred.                                                                                                                     |                                             |

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| Case No.    | 141 / NC/4/MEET/Sep/202425/12 |
| Case Status | Case Deferred                 |

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| Party Name                                                                                                                                                                                                             | COROMANDEL INTERNATIONAL LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                         | HQRNORM APPLY 00000958AM24                  |
| RA File Number                                                                                                                                                                                                         | 03AX04000595 AM24                           |
| Licence No and Date                                                                                                                                                                                                    | 0311023700/18/05/2023                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.</p> <p>The case stands deferred.</p> |                                             |

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| Case No.                                                                                                                                                                                     | 142 / NC/4/MEET/Sep/202425/12               |                |                  |
| Case Status                                                                                                                                                                                  | Case Approved                               |                |                  |
| Party Name                                                                                                                                                                                   | MIDHILLS ROSIN & TURPENES                   |                |                  |
| Meeting Number and Date                                                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                |                  |
| HQ File Number                                                                                                                                                                               | HQRNORM APPLY 00001028AM24                  |                |                  |
| RA File Number                                                                                                                                                                               | 30AX04000049 AM24                           |                |                  |
| Licence No and Date                                                                                                                                                                          | 3011003567/22/05/2023                       |                |                  |
| Norms Committee Decision:                                                                                                                                                                    |                                             |                |                  |
| The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the ad-hoc norms as under: |                                             |                |                  |
| Export item                                                                                                                                                                                  | Qty.                                        | Import item    | Qty. Recommended |
| Pine Oil                                                                                                                                                                                     | 79920 Kg.                                   | Turpentine Oil | 80719.2 kg.      |
| RA may take necessary action subject to compliance with other usual conditions of the HBP.                                                                                                   |                                             |                |                  |

|                         |                                             |  |  |
|-------------------------|---------------------------------------------|--|--|
| Case No.                | 143 / NC/4/MEET/Sep/202425/12               |  |  |
| Case Status             | Case Approved                               |  |  |
| Party Name              | PROEC ENERGY LIMITED                        |  |  |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |  |  |

| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00001170AM24  |                                        |                    |                                        |   |              |         |   |                             |          |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------|----------------------------------------|--------------------|----------------------------------------|---|--------------|---------|---|-----------------------------|----------|
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 05AX04000562 AM24           |                                        |                    |                                        |   |              |         |   |                             |          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 0511019061/29/05/2023       |                                        |                    |                                        |   |              |         |   |                             |          |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and based on recommendation of technical authority, the committee decided to approve the norms as under:</p> <p><b>Export Item Name:</b> Modified Shale Stabiliser (Oil Well Chemical)</p> <p>Qty.: 1 Kg</p> <p><b>Import Items.</b></p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Import Description</th> <th>Qty. recommended per Kg of export item</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Humic Powder</td> <td>0.880Kg</td> </tr> <tr> <td>2</td> <td>Gilsonite / Natural Asphalt</td> <td>0.210 Kg</td> </tr> </tbody> </table> <p>RA may take necessary action subject to compliance with other usual conditions of the HBP</p> |                             | S. No.                                 | Import Description | Qty. recommended per Kg of export item | 1 | Humic Powder | 0.880Kg | 2 | Gilsonite / Natural Asphalt | 0.210 Kg |
| S. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Import Description          | Qty. recommended per Kg of export item |                    |                                        |   |              |         |   |                             |          |
| 1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Humic Powder                | 0.880Kg                                |                    |                                        |   |              |         |   |                             |          |
| 2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Gilsonite / Natural Asphalt | 0.210 Kg                               |                    |                                        |   |              |         |   |                             |          |

| Case No.                                                                                                                                                                                                                                                                                                                                                                                        | 144 / NC/4/MEET/Sep/202425/12               |             |                  |             |      |             |                  |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|-------------|------------------|-------------|------|-------------|------------------|
| Case Status                                                                                                                                                                                                                                                                                                                                                                                     | Case Approved                               |             |                  |             |      |             |                  |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                      | RUCHIKA CHEMICAL INDUSTRIES PRIVATE LIMITED |             |                  |             |      |             |                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                         | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |             |                  |             |      |             |                  |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00006652AM24                  |             |                  |             |      |             |                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                  | 03AX04003585 AM24                           |             |                  |             |      |             |                  |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                             | 0311028505/06/11/2023                       |             |                  |             |      |             |                  |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the ad-hoc norms as under:</p> <table border="1"> <thead> <tr> <th>Export item</th> <th>Qty.</th> <th>Import item</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> </tbody> </table> |                                             |             |                  | Export item | Qty. | Import item | Qty. Recommended |
| Export item                                                                                                                                                                                                                                                                                                                                                                                     | Qty.                                        | Import item | Qty. Recommended |             |      |             |                  |

|                                                                   |       |                                               |           |
|-------------------------------------------------------------------|-------|-----------------------------------------------|-----------|
| BASIC YELLOW 40<br>(S.O. DYESTUFF)<br>DYE STRENGTH<br>MINIMUM 99% | 1 Kg. | DIETHYL META AMINO PHENOL<br>(DEMAP) STANDARD | 0.867 Kg. |
|                                                                   |       | ETHYL CYANO ACETATE (ECA)<br>STANDARD         | 0.487 Kg. |
|                                                                   |       | DI METHYL FORMALHYDE (DMF)<br>STANDARD        | 1.30 Kg.  |
|                                                                   |       | ORTHO PHENYLINE DIAMINE (OPDA)<br>STANDARD    | 0.465 Kg. |

RA may take necessary action subject to compliance with other usual conditions of the HBP.

|                                                                                                                                                                                              |                                             |                                            |                  |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|--------------------------------------------|------------------|
| Case No.                                                                                                                                                                                     | 145 / NC/4/MEET/Sep/202425/12               |                                            |                  |
| Case Status                                                                                                                                                                                  | Case Approved                               |                                            |                  |
| Party Name                                                                                                                                                                                   | RUCHIKA CHEMICAL INDUSTRIES PRIVATE LIMITED |                                            |                  |
| Meeting Number and Date                                                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                                            |                  |
| HQ File Number                                                                                                                                                                               | HQRNORM APPLY 00006653AM24                  |                                            |                  |
| RA File Number                                                                                                                                                                               | 03AX04003558 AM24                           |                                            |                  |
| Licence No and Date                                                                                                                                                                          | 0311028506/06/11/2023                       |                                            |                  |
| Norms Committee Decision:                                                                                                                                                                    |                                             |                                            |                  |
| The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the ad-hoc norms as under: |                                             |                                            |                  |
| Export item                                                                                                                                                                                  | Qty.                                        | Import item                                | Qty. Recommended |
| SOLVENT YELLOW 160:1 (S.O. DYESTUFF) DYE STRENGTH MINIMUM 99%                                                                                                                                | 1 Kg                                        | DI METHYL FORMALHYDE (DMF) STANDARD        | 1.135 kg.        |
|                                                                                                                                                                                              |                                             | DIETHYL META AMINO PHENOL (DEMAP) STANDARD | 0.675 Kg.        |
|                                                                                                                                                                                              |                                             | ETHYL CYANO ACETATE (ECA) STANDARD         | 0.379 Kg.        |

RA may take necessary action subject to compliance with other usual conditions of the HBP.

|                                                                                                                                                                                              |                                             |                                            |                  |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|--------------------------------------------|------------------|
| Case No.                                                                                                                                                                                     | 146 / NC/4/MEET/Sep/202425/12               |                                            |                  |
| Case Status                                                                                                                                                                                  | Case Approved                               |                                            |                  |
| Party Name                                                                                                                                                                                   | RUCHIKA CHEMICAL INDUSTRIES PRIVATE LIMITED |                                            |                  |
| Meeting Number and Date                                                                                                                                                                      | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                                            |                  |
| HQ File Number                                                                                                                                                                               | HQRNORM APPLY 00006654AM24                  |                                            |                  |
| RA File Number                                                                                                                                                                               | 03AX04003571 AM24                           |                                            |                  |
| Licence No and Date                                                                                                                                                                          | 0311028507/06/11/2023                       |                                            |                  |
| Norms Committee Decision:                                                                                                                                                                    |                                             |                                            |                  |
| The committee considered the case as per the agenda and other relevant paper and based on recommendation of technical authority, the committee decided to approve the ad-hoc norms as under: |                                             |                                            |                  |
| Export item                                                                                                                                                                                  | Qty.                                        | Import item                                | Qty. Recommended |
| SOLVENT YELLOW 172 (S.O DYESTUFF) DYE STRENGTH MINIMUM 99%                                                                                                                                   | 1 Kg.                                       | DI METHYL FORMALHYDE (DMF) STANDARD        | 1.08 Kg.         |
|                                                                                                                                                                                              |                                             | DIETHYL META AMINO PHENOL (DEMAP) STANDARD | 0.590 kg.        |
|                                                                                                                                                                                              |                                             | CYANO ACETAMIDE STANDARD                   | 0.240 Kg.        |
| RA may take necessary action subject to compliance with other usual conditions of the HBP                                                                                                    |                                             |                                            |                  |

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|-------------------------|---------------------------------------------|--|--|
| Case No.                | 147 / NC/4/MEET/Sep/202425/12               |  |  |
| Case Status             | Case Deferred                               |  |  |
| Party Name              | BAYER CROPSCIENCE LIMITED                   |  |  |
| Meeting Number and Date | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |  |  |
| HQ File Number          | HQRNORM APPLY 00008906AM24                  |  |  |
| RA File Number          | 03AX04005577 AM24                           |  |  |
| Licence No and          | 0311031737/05/03/2024                       |  |  |

|                                                                                                                                                                                                                        |  |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| Date                                                                                                                                                                                                                   |  |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.</p> <p>The case stands deferred.</p> |  |

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| Case No.                                                                                                                                                                                                               | 148 / NC/4/MEET/Sep/202425/12               |
| Case Status                                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                                             | BAYER CROPSCIENCE LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                         | HQRNORM APPLY 00009056AM24                  |
| RA File Number                                                                                                                                                                                                         | 03AX04005582 AM24                           |
| Licence No and Date                                                                                                                                                                                                    | 0311032048/12/03/2024                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.</p> <p>The case stands deferred.</p> |                                             |

|                                                                                                                                                                                                                        |                                             |
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| Case No.                                                                                                                                                                                                               | 149 / NC/4/MEET/Sep/202425/12               |
| Case Status                                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                                             | BAYER CROPSCIENCE LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |
| HQ File Number                                                                                                                                                                                                         | HQRNORM APPLY 00009192AM24                  |
| RA File Number                                                                                                                                                                                                         | 03AX04005656 AM24                           |
| Licence No and Date                                                                                                                                                                                                    | 0311032280/18/03/2024                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.</p> <p>The case stands deferred.</p> |                                             |

| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 150 / NC/4/MEET/Sep/202425/12               |                                                               |                  |             |                  |                                                                                   |            |                                                               |            |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|---------------------------------------------------------------|------------------|-------------|------------------|-----------------------------------------------------------------------------------|------------|---------------------------------------------------------------|------------|
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Approved                               |                                                               |                  |             |                  |                                                                                   |            |                                                               |            |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | PETRA INDUSTRIES PRIVATE LIMITED            |                                                               |                  |             |                  |                                                                                   |            |                                                               |            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 4/ MEET/ Sep/ 202425/ 12 and 15/10/2024 |                                                               |                  |             |                  |                                                                                   |            |                                                               |            |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00000796AM25                  |                                                               |                  |             |                  |                                                                                   |            |                                                               |            |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 08AX04000209 AM25                           |                                                               |                  |             |                  |                                                                                   |            |                                                               |            |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0811011597/17/05/2024                       |                                                               |                  |             |                  |                                                                                   |            |                                                               |            |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per the agenda and other relevant paper and noted that the firm has submitted COA report of both Import and export items. In processing, it has been indicated that Raw CENOSPHERE is dried in Rotary Kiln dryer to remove moisture and to sieve in 500-micron sieve. After detailed deliberation and based on recommendation of technical authority, the committee decided to approve the ad-hoc norms as under:</p> <table border="1"> <thead> <tr> <th>Export item</th><th>Qty.</th><th>Import item</th><th>Qty. Recommended</th></tr> </thead> <tbody> <tr> <td>CENOSPHERE (Expanded Clay, Mineral Material for Heat Insulation &amp; Light Concrete)</td><td>480000 Kg.</td><td>RAWCENOSPHERE (Moisture 4.15% as per COA of foreign supplier)</td><td>480000 Kg.</td></tr> </tbody> </table> |                                             | Export item                                                   | Qty.             | Import item | Qty. Recommended | CENOSPHERE (Expanded Clay, Mineral Material for Heat Insulation & Light Concrete) | 480000 Kg. | RAWCENOSPHERE (Moisture 4.15% as per COA of foreign supplier) | 480000 Kg. |
| Export item                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Qty.                                        | Import item                                                   | Qty. Recommended |             |                  |                                                                                   |            |                                                               |            |
| CENOSPHERE (Expanded Clay, Mineral Material for Heat Insulation & Light Concrete)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 480000 Kg.                                  | RAWCENOSPHERE (Moisture 4.15% as per COA of foreign supplier) | 480000 Kg.       |             |                  |                                                                                   |            |                                                               |            |
| RA may take necessary action subject to compliance with other usual conditions of the HBP.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                             |                                                               |                  |             |                  |                                                                                   |            |                                                               |            |